

IN THE COURT OF SH. ATUL KASANA, ADDL. DISTRICT & SESSIONS JUDGE, LDH							
Certificate of compliance of Instruction regarding proclaimed person/offender under Section 83 of the Cr.P.C. for the month of JANUARY 2020							
It is certified that below mentioned is the detailed list of cases, in which the accused has/ have been declared as proclaimed offender/person, as the case may be and the provision of Section 83 of Cr.P.C have been complied with the details of properties, immovable and movable, are procured from all the known sources.							
Sr. No.	Case No.	Title of the Case	P.O Declared on	Compliance of provision of Sec. 83 Cr.P.C. Made. Yes or No.	Remarks		
NIL							
IN THE COURT OF SH.KARAMJIT SINGH SULLAR ASJ FOR MONTH OF JANUARY, 2020							
S. No.	NAME OF THE COURT	NO.OF CASES IN WHICH ACCUSED HAVE BEEN DECLARED PO	NO. OF CASS IN WHICH PROCEEDING U/S 83 CR.PC HAVE BEEN INITIATED	NO. OF CASS IN WHICH PROCEEDING U/S 83 CR.PC HAVE NOT BEEN INITIATED	REASONS FOR PROCEEDINGS NOT BEEN DULY INITIATED U/S 83 CR.PC	CERTIFICATE AS SUBMITTED BY THE CONCERNED JUDICIAL OFFICER TO THE EFFECT THAT PROVISIONS OF SECTIONS83 CR.P.C. HAVE BEEN COMPILED WITH AND DETAILS OF PROPERTIES, IMMOVABLE AND MOVEABLE, ARE PROCURED FROM ALL THE KNOWN SOURCES. (COPY OF THE CERTIFICATE SUBMITTED BY JUDICIAL OFFICER TO DISTRICT AND SESSIONS JUDGE BE COMPILED IN THE REPORT)	WHEATHER INTIMATION GIVEN SHO/INCHARGE PS INITIATING PROCEEDING 174-A OF IPC (YES/NO), THEN REASONS THEREOF
1	KARAMJIT SINGH SULLAR ASJ LDH	5	5	----	----	Proceeding U/S 83 Cr.P.C already initiated but list of property of any accused has yet not been received.	YES
In the Court of SHARUN KUMAR AGGARWAL,ADJ,LUDHIANA							
List of cases in which Accused declared Proclaimed Offender in the month of january 2020							
S. No.	CIS No	FIR/U/S	Title	PENDING FOR	CASE Type	Status	Name of Accused and Date of Declaration
1	582/2019	166/2018 CITY KHANNA	STATE VS SANJAY	21-05-2020	NDPS	NOTICE TO SURETY	CHANDER DATED-09.01.2020
IN THE COURT OF MS LUKHVINDER KUAR DUGGAL. ADDITIONAL SESSIONS JUDGE, LUDHIANA							
CONSOLIDATED REPORT REGARDING PROCLAMED OFFENDER/PERSON U/S 83 Cr.P.C. FOR THE MONTH OF JANUARY 2020							
NAME OF THE DISTRICT- LUDHIANA							
Sr. No.	Name of the court	No. of cases in which accused have been delared PO.	No. of cases in which proceedings u/s 83 Cr.P.C. have been initiated	No. of cases in which proceedings u/s 83 Cr.P.C. have not been duly initiated	Reasons for proceedings not been duly initiated u/s 83 Cr.P.C.	Certificate as submitted by the concerned Judicial Officer to the effect that provisions of section 83 Cr.P.C. have been complied with and details of properties, immovable and movable, are procured from all the known sources. (Copy of the certifiace submitted by Judicial Officer to District and Sessions Judge be complied in this report)	Whether intimation give SHO/Incharge Police station for initiating proceedings 174-A of IPC (Yes/No) if no then reasons thereof.
1	MS LUKHVINDER KAUR DUGGAL, ADDITIONAL SESSIONS JUDGE, LUDHIANA	0	0	0	-	No PO declared in this month.	0
IN THE COURT OF SH. TARNTARAN SINGH BINDRA, ADDL. DISTRICT AND SESSIONS JUDGE, LUDHIANA							
Proceeding u/s 82							
Sr. No.	Case No.	Title	Order Date	Next Date	Purpose	Police Station Name	NAME OF PO
1					NIL		
IN THE COURT OF SH. KRISHAN KANT JAIN, ADDITIONAL DISTRICT AND SESSIONS JUDGE, LUDHIANA							
CONSOLIDATED REPORT REGARDING PROCLAMED OFENDER/PERSON U/S. 83 CR.P.C OF THE MONTH OF JANUARY-2020							
Sr.No.	No. of Cases in which Proceedings U/s 83 Cr.Pc have not been duly initiated	No. of Cases in which proceedings U/s 83 Cr.Pc have not been duly initiated	Reasons for proceedings not been duly initiated U/s.83 Cr.Pc	Certificate as submitted by the Concerned Judicial Officer to the effect that provisions of Section 83 Cr.Pc have been complied with and details of properties,immovable and moveable, are procured from all the known sources.(Copy of the certificate submitted by Judicial Officer to District and Sessions Judge be complied in this report)	Whether intiamtion given to SHO/Incharge Police Station for initiating proceedings U/s 174-A of IPC (Yes/No). If no, then reasons thereof		
NIL							
IN THE COURT OF SH. KULBHUSHAN KUMAR, ADDITIONAL SESSIONS JUDGE, LUDHIANA							
List of cases in which Accused Declard Proclaimed offender in the month of JANUARY-2020							
Sr. No.	CIS No.	FIR/ U.S.	Title	Date Of Decision	Disposal Type	Status	Name of the Accused and date of declaration
NIL							
IN THE COURT OF SH JARNAIL SINGH AD & SJ LUDHIANA							
Certificate of compliance of Instruction regarding Proclaimed Person-Offender under section 83 Cr.P.C. for the month of JAN 2020 It is certified that no person has been declared as Proclaimed Offender in any case in the month of JAN and no proceedings u/s 83 Cr.P.C have been initiated in this regard by this court.							
In the Court of Ms Rashmi Sharma ADDL DISTRICT AND SESSIONS JUDGE, LUDHIANA							
List of cases in which Accused declared Proclaimed Offender in the month of JAN 2020							
S. No.	CIS No	FIR/U.S/ PS	Title	Date of Decision/DECLARED PO	Disposal Type	Status	Name of Accused

1	SC/936/2018	326/2018; 376D,342 IPC,PS FOCAL, POINT,LDH	STATE VS RAJA RAM	18.01.2020	PO	PENDING FOR 06.02.2020	BRAJESH RAO			
COURT OF SH.AASHISH ABRROLASJ, LUDHIANA PO LIST WEF 01.01.2020 TO 31.01.2020										
SR.NO	CIS NO	DOI	FIR/PS	TITLE	DOD					
1	SC/702/2017	07.10.2017	73/2017/DIV NO.1	ST OF PUNJAB VS SUNNY	CASE IS PENDING FOR 11.02.2020					
2	SC/1029/2018	03.12.2018	254/2018/SALEM TABRI	ST OF PUNJAB VS SURAJ KUMAR	CASE IS PENDING FOR 31.03.2020					
IN THE COURT OF SH. RAKESH KUMAR J ADDITIONAL PRINCIPAL JUDGE FAMILY COURT, LUDHIANA										
Proceeding u/s 82										
Sr. No.	Case No.	Title	Order Date	Next Date	Purpose	Police Station Name	NAME OF PO			
1					NIL					
IN THE COURT OF SH VIKRANT KUMAR, ACJM, LUDHIANA.										
List of cases in which Accused declared Proclaimed Offender in the month of JAN 2020										
S. No.	CIS No	FIR/ U.S / PS	Title	Date of Decision	Disposal Type	Status	Name of Accused and Date of Declaration			
1	REMAND PAPER	FIR NO 135/2018, U/S 420,120B IPC, PS DIV NO 5	STATE VS OM PARKASH	07.01.2020	PO	PENDING FOR 25.02.2020	ACCUSED OM PARKASH S/O RAM SARKOP R/O VILL BILLA BAJU TEH BATLAA, DISTT GURDASPUR			
2	CHI/1471/2018	FIR NO 31/2018, U/S 401 IPC, PS GRP LDH	STATE VS RAJAN KUMAR	07.01.2020	PO	PENDING FOR 25.02.2020	ACCUSED RAJAN KUMAR S/O SANJEEV KUMAR R/O H NO 21-A, VIVEK NAGAR, NEAR DMC, LUDHIANA			
3	CHI/1471/2018	FIR NO 31/2018, U/S 401 IPC, PS GRP LDH	STATE VS RAJAN KUMAR	07.01.2020	PO	PENDING FOR 25.02.2020	ACCUSED RAJESH KUMAR S/O OM PARKASH R/O VILL REMGARH KHEDI, PS JAMMU DISTT JAMMU AND KASHMIR			
4	CHI/1471/2018	FIR NO 31/2018, U/S 401 IPC, PS GRP LDH	STATE VS RAJAN KUMAR	07.01.2020	PO	PENDING FOR 25.02.2020	ACCUSED PARMINDER SINGH S/O LATE RATAN ISNGH R/O VILL REMGARH KHEDI PS JAMMU AND KASHMIR, JAMMU			
5	CHA/1874/2018	FIR NO 266/2018, U/S 25-54-59 ACT, PS GRP LDH	STATE VS ASHOK SHARMA	09.01.2020	PO	PENDING FOR 12.03.2020	ACCUSED ASHOK SHARMA R/O VILL DASHIHAL, PO SAILAKHPURAD TEH GARSHANKAR DISTT HOSHARPUR			
6	REMAND PAPER	FIR NO 215/2018, U/S 22-61-85 NDPS, PS DIV O 5	STATE VS RICKY	09.01.2020	PO	PENDING FOR 18.03.2020	ACCUSED RICKY S/O RANJIT SINGH R/O H NO 3666, ST NO 5, MOHALLA TEJMOHAN NAGAR, BASTI SEKH, JALANDHAR			
7	CHI/1821/2017	FIR NO 88/2017, U/S 279,337 IPC PS DIV N 5	STATE VS RANJIT SINGH	10.01.2020	PO	PENDING FOR 16.03.2020	ACCUSED RANJIT SINGH S/O NARANG SINGH R/O TALWANDI KHURD PS DAKHA, LUDHIANA			
8	CHI/155/2018	FIR NO 475/2017, U/S 401, 379 IPC PS GRP LDH	STATE VS MUNISH KUMAR	10.01.2020	PO	PENDING FOR 23.03.2020	ACCUSED ARUN VERMA S/O CHIANDU LAL VERMA R/O H NO 848/A, MOHALLA ISLAM GANJ, PS DIV NO 2, LUDHIANA			
9	CHI/155/2018	FIR NO 475/2017, U/S 401, 379 IPC PS GRP LDH	STATE VS MUNISH KUMAR	10.01.2020	PO	PENDING FOR 23.03.2020	ACCUSED JAGDISH SINGH @ RAHUL S/O RAJINDER SINGH R/O H NO 3385, GOPAL NAGAR, PS HAIKAWAL KALAN, DISTT LUDHIANA			
10	CHI/155/2018	FIR NO 475/2017, U/S 401, 379 IPC PS GRP LDH	STATE VS MUNISH KUMAR	10.01.2020	PO	PENDING FOR 23.03.2020	ACCUSED RAMZAN @ RAJU S/O SAGIR AHMED VILL PALRA, S SADAR BANDA, DISTT BANDA UP			
11	CHI/2707/2018	FIR NO 133/2018, U/S 401 IPC PS GRP LDH	STATE VS SUNNY	15.01.2020	PO	PENDING FOR 04.03.2020	ACCUSED SHAMBHU YADAV S/O HARVINDER YADAV R/O JOGINDER JI KA MATHIA, PS BEHRAN, DISTT BALLA UP			
12	CHI/3082/2018	FIR NO 170/2018, U/S ARMS ACT, PS GRP LDH	STATE VS DACINDER KUMAR	17.02.2020	PO	PENDING FOR 07.03.2020	ACCUSED DAVINDER KUMAR @ PARDEEP S/O RAKESH KUMAR R/O H NO 385, PATISA WALLI GALL, BEJ NAGAR, CITY MOGA PS FOCAL POINT MOGA, DISTT MOGA			
13	CHI/1295/2016	FIR NO 69/2016, U/S 457,380 IPC, PS DIV NO 5	STATE VS RAM KUMAR	27.01.2020	PO	PENDING FOR 23.03.2020	ACCUSED RAM KUMAR @ RAMA S/O GURNAM SINGH R/O ST NO 5, JAWAHAR NAGAR CAMP, LUDHIANA			
14	CHI/485/2018	FIR NO 135/2016, U/S 323,457 IPC, PS DIV NO 5	STATE VS GURPREET SINGH	27.01.2020	PO	PENDING FOR 14.02.2020	ACCUSED ATTRI C/O GURCHARAN SINGH, GALAXY HOTEL, LUDHIANA			
In the Court of Sh. P. S. Kaleka, Chief Judicial Magistrate, Ludhiana										
Certificate of compliance of instruction regarding Proclaimed person/offender U/s 83 of Cr.P.C. for the month of jan 2020										
S. No.	Case No.	Title of the case	P.O. declared on	Compliance of provision of Section 83 Cr.P.C. made Yes or No	Remarks					
1	Coma/5243/14	DRUG INSPECTOR VS DEEPAK SONI Address - SO HARBANS LAL SONI, 3RD FLOR, RIGHT ADJACENT TO M.M. PHARMA AT DUGGAL COMPLEX, PINDI STREET, LUDHIANA	09/01/20	YES						

2	COMA/1231/15	STATE VS AKBAR R/O ST NO 1DUSRA PUSTA USMAN DELHI 2.MOHA SHAH R/O AWARA GARD LUDHIAN	18/01/20	YES					
3	CHU/1662/15	ST VSABDUL WAHID R/O 182 LACHMANPURA BADDMALI PS BATMALU SIRRI NAGAR JAMMU AND KASMIR	18/01/20	YES					
In the Court of Sh./Ms. Kiran Jyoti, PMJB, LUDHIANA									
Consolidated report regarding Proclaimed Offender/person u/s 83 Cr.P.C. for the month of January 2020									
Name of the District:		LUDHIANA							
S. No.	Name of the Court	No. of cases in which accused have been declared PO.	No. of cases in which Proceedings u/s 83 Cr.P.C. have been initiated	No. of cases in which proceedings u/s 83 Cr.P.C. have not been duly initiated	Reasons for proceedings not been duly initiated u/s 83 Cr.P.C.	Certificate as submitted by the concerned Judicial Officer to the effect that provisions of Section 83 Cr.P.C. have been complied with and details of properties, immovable and movable, are procured from all the known sources. (Copy of the certificate submitted by Judicial Officer to District and Sessions Judge be complied in this report)	Whether intimation given to SHO/ Incharge Police Station for initiating proceedings u/s 174-A of IPC (Yes/No). If no, then reasons thereof		
NIL									
IN THE COURT OF SH. HIMANSHU ARORA, PCS, JMJC, LUDHIANA									
LIST OF CASES IN WHICH ACCUSED DECLARED PROCLAIMED OFFENDER IN THE MONTH OF JANUARY 2020									
SR. NO.	CIS NO.	FIR/PS/US	TITLE	DATE OF DECISION/DECLARE P.O	OF DISPOSAL TYPE	STATUS	NAME OF ACCUSED AND DATE OF DECLARATON		
1	CHU/251/2015	45/2010, 408 IPC, PS DIVISION NO.6	ST VS JAWANT SINGH	04.01.2020		DISPOSED	JASWANT SINGH @ JASSA R/O VILLAGE BADA JAGER, TEHAN LOHAN DISTRICT JALANDHAR		
IN THE COURT OF SH SATISH KUMAR SHARMA IMC LDH LIST OF PROCLAIMED PERSONS FOR THE MONTH OF JAN 2020									
SR.NO.	CASE NO.	TITLE	DOI	DATE OF PO	DECISION	NAME OF ACCUSED	ADDRESS OF ACCUSED		
1	COMA/1594/2018	RAHUL GOYAL Vs PUNEET BASSI	06-02-2018	09-01-2020	sine die	PUNNET PASSI	S/O ASHOK PASSI H.NO. 196/39 ST.NO. 3 NEW KARTAR NAGAR MODEL TOWN LDH EXT NEAR NAND LAL KARYANA STORE NEAR ADARSH PARK OPP. SILVER STONE HOTEL DUGRI ROAD, LDH 141002		
2	COMA/15779/2017	Cholamandalam Investment and Finance Company Ltd Vs MADAN LAL	22-12-2017	21-01-2020	sine die	MADAN LAL	AUTH SIGN OF CHHABRA FABRICS H.NO. 62 SHAKTI VIHAR HAIBOWAL KALAN, LDH 141001		
3	COMA/15493/2017	HDB Financial Service Ltd Vs RAGHVIR SINGH	20-12-2017	28-01-2020	sine die	RAGHVIR SINGH	H.NO. 76 KHATRA KHANNA 141401		
4	COMA/10671/2018	S K ARORA Vs MOHINDER SINGH	08-08-2018	28-01-2020	sine die	MOHINDER SINGH	S/O MUKHTYAR SINGH R/O 66 ST.NO. 1011 SATJOT NAGAR VILLAGE DHANDRA B/S JOSEPH SCHOOL LDH		
5	COMA/10672/2018	S K ARORA Vs SHAMBU LAL	08-08-2018	28-01-2020	sine die	SHAMBU LAL	S/O SHRI RAM R/O 2286 OPP HARI GOBIND SINGH GURUDWARA ISLAM GANI, LDH		
6	COMA/10673/2018	S K ARORA Vs BALJINDER KAUR	08-08-2018	03-01-2020	sine die	BALJINDER KAUR	S/O JASPAL SINGH R/O H.NO. 2 AREA 23 HAPPY COLONY, SAHEED BHAGAT SINGH NAGAR DHANDRA ROAD, LDH		
7	COMA/10676/2018	S K ARORA Vs GURMEET SINGH	08-08-2018	03-01-2020	sine die	ACCUSED NO. 2 NAVDEEP	S/O SURINDER SINGH R/O 4721/3 ST.NO. 6 NEW SHIMLAPURI, NEAR RAJA GEN STORE, LDH		
8	COMA/8794/2016	M/s Hero Steels Ltd Vs M/s Kapsons Industries Ltd	24-08-2016	04-01-2020	sine die	NARINDER KUMAR SEHGAL AND PRASHANT SEHGAL	GT ROAD, SURANASSI JALANDHAR THROUGH ITS MD		
9	COMA/7341/2018	M/s Crystal Crop Protection Pvt limited Vs K VENKAT REDDY	25-05-2018	20-01-2020	sine die	k. venkat reddy	PROP. OF M/S SRI VENKATESHWARA SEEDS AND FERTILIZERS SHOP NO. 1-E-11 MAIN ROAD, MOKILA, SHANKARPALLY DIST. RANGAREDDY 501263 ANDRA PARDESH		
10	COMA/10717/2018	HARINDER SINGH Vs JASWANT RAI	09-08-2018	09-01-2020	sine die	JASWANT RAI	S/O TARSEM SHARMA R/O DEEP MEDICAL HALL WALE, BACKSIDE SHASTRI NAGAR DISPOSAL ROAD, BAIWA COLONY, JAGROAN , LDH		
11	COMA/6725/2018	M/s Crystal Crop Protection Pvt limited Vs BHARAT BHUSHAN	15-05-2018	20-01-2020	sine die	BHARAT BHUSHAN	PARSAD BHARTI PROP OF M/S DHARTI DHAN BADHPOKHARLAL GANI, KEOTI DIST. DARBHANGA 847121 BIHAR		
12	COMA/9938/2017	HDFC Bank Vs VEENA SHARMA	22-08-2017	18-01-2020	sine die	VEENA SHARMA	S/O KISHORI LAL KALIA H.NO. HL310 WARD NO. 17 PHB COLONY, JAMALPUR COLONY, FOICAL POINT, LDH 141001		
13	COMA/6490/2018	M/s Crystal Crop Protection Pvt SATHURI VENTAKATAIAH	11-05-2018	21-01-2020	sine die	SATHURI VENKATAIAH	PROP. OF M/S LAXMI VENTAKESHWARA PESTICIDES AND SEEDS 5-5 CHARAGONDA, KALWAKURTHY MANDAL DIST. MAHBUBNAGAR 509324 ANDRA PARDESH		

14	COMA/6487/2018	M/s Crystal Crop Protection Pvt limited Vs PARBHU SINGH	11-05-2018	21-01-2020	sine die	PRABHU SINGH	PROP. OF M/S NEW MEHTA KHAD BHEEJ BHANDAR GOVT HOSPITAL ROAD, TEH BAWAL DIST. REWARI 123501			
15	COMA/6473/2018	M/s Crystal Crop Protection Pvt limited Vs SHIVAJI RUPACHAND PATIL	11-05-2018	21-01-2020	sine die	SHIVAJI RUPACHAND	PROP. OF M/S SAMRUDI AGRO AGENCY SHOP NO. 8 ESHWAR BHAVAN STATION ROAD, AMALNER DIST. JALGAON 425401 MAHARASHTRA			
16	COMA/16143/2018	Tata Capital Financial Services Limited Vs NARINDER SINGH LUTHRA	20-11-2018	03-01-2020	sine die	NARINDER SINGH LUTHRA	S/O INDER SINGH LUTHRA R/O H.NO. 1065 SHIVALA ROAD, LDH 141007			
17	COMA/6331/2018	HDB Financial Service Ltd Vs HARCHARAN SINGH	09-05-2018	20-01-2020	sine die	HARCHARAN SINGH	R/O H.NO. 1250 WRD NO. 8 INDRAL COLONY, RAHON ROAD, LDH 141001			
18	COMA/6177/2018	RABINDRA KUMAR MISHRA Vs AMARJIT	05-05-2018	28-01-2020	sine die	AMARJIT	S/O JAGVEERA R/O H.NO. GALLI NO. 12-1-2 OPP BALMIKI MANDIR, GILL CHOWNK, LDH			
19	COMA/5949/2015	VIJAY KUMAR Vs RAJ KUMAR @ BABBY	09-09-2015	16-01-2020	sine die	RAJ KUMAR	S/O MADAN LAL SHARMA R/O VILLAGE RUKKA PO DEHLON TEH AND DIST. LDH			
20	COMA/547/2018	HDFC Bank Vs BALDEV RAJ	11-01-2018	20-01-2020	sine die	BALDEV RAJ	S/O RAM CHAND H.NO. 71, VASAL MOHAN K VILLAGE VASAL MOHAN KE TEH GURU HAR SAHAJ GURUHARSAHAJ KHEM KARAN PUNJAB 143419			
21	COMA/978/2016	SONIA DHIR Vs SHARANJEET KAUR	02-02-2016	14-01-2020	sine die	SHARANJEET KAUR	D/O TARSEM SINGH R/O 45, 2 SHIMLA PURI, GOBINDSAR MILLER GANJ, LDH			
22	COMA/12209/2018	HDB Financial Services Ltd Vs DEEPAK SINGH BHALLA	05-09-2018	21-01-2020	sine die	DEEPAK SINGH BHALLA	PROP. OF M/S ASHOKA KNITTING WORKS B-IV S-18 SARAFAN BAZAR LDH			
23	COMA/4804/2019	Cholamandalam Investment and Finance Company Ltd Vs REEMA VERMA	19-04-2019	06-01-2020	sine die	REEMA VERMA	H.NO. 149 WARD NO. 14 ST.NO. 1 MUNDIAN KALAN LDH			
24	COMA/12906/2018	Cholamandalam Investment and Finance Company Ltd Vs TARLOK CHAND	21-09-2018	29-01-2020	sine die	TARLOK CHAND	S/O CHARAN DASS PROF. OF MAHI KIDWEAR 539 144 SANTOKH NAGAR, WARD NO. 66 LDH			
25	COMA/12917/2018	Cholamandalam Investment and Finance Company Ltd Vs RAJIV BAJAJ	21-09-2018	28-01-2020	sine die	RAJIV BAJAJ	s/o manohar lai bojjaj prop. of s n indust. 367/b, basant avenue, near post office ldhH46			
26	COMA/4803/2019	Cholamandalam Investment and Finance Company Ltd Vs RAJNI	19-04-2019	06-01-2020	sine die	RAJNI	WIFE OF GURPREET SINGH R/O H.NO. 10548 NEW PATEL NAGAR, HAIKOWAL KALAN, LDH			
27	COMA/1315/2018	HDFC Bank Vs NARINDER KUMAR	29-01-2018	20-01-2020	sine die	NARINDER KUMAR	S/O CHAMAN LAL R/O 563 DABA ROAD, SHEERPUR JAIN COLONY, BAJINDER NAGAR LDH 141010			
28	COMA/4513/2017	HERO EXPORTS Vs SAMBHU KANU	26-04-2017	21-01-2020	sine die	SAMBHU KANU	PROP. OF M/S NANDA DEBI AUTOMOBILES 345, SONARPUR STATION ROAD, SONARPUR WEST BENGAL 700150			
29	COMA/13204/2018	AXIS BANK Vs AMIT KUMAR	28-09-2018	18-01-2020	sine die	AMIT KUMAR	VILLAGE BAZIDA RORAN PO MANJURA KARNAL 132001			
30	COMA/13210/2018	AXIS BANK Vs JEEBODEN	28-09-2018	18-01-2020	sine die	JEEBODEN	S/O NAWAZ AWASHALPUR BANAUDI NARAINGARH AMBALA 134202			
31	COMA/13212/2018	AXIS BANK Vs SATISH	28-09-2018	18-01-2020	sine die	SATISH	H.NO. 445 BLOCK 2 VILLAGE PHAPHRANA TEH ASSANDH KARNAL			
32	COMA/13216/2018	AXIS BANK Vs SANDEEP KUMAR	28-09-2018	18-01-2020	sine die	SANDEEP KUMAR	ARDHANA 64 ARDHANA KARNAL 132039			
33	COMA/13217/2018	AXIS BANK Vs MEHAR SINGH	28-09-2018	18-01-2020	sine die	MEHAR SINGH	S/O PURAN SINGH NAISI 323 KURKSHETRA 136129			
34	COMA/13218/2018	AXIS BANK Vs RAJENDER	28-09-2018	18-01-2020	sine die	RAJENDER	VILLAGE KAKROD TEH NARWANA HARYANA 126115 MOBILE 954143872			
35	COMA/9581/2018	HDFC Bank Vs SUKHMANDER SINGH	13-07-2018	20-01-2020	sine die	SUKHMANDER SINGH	S/O BALTEJ R/O ST.NO. 6-R. BASTI FARIDKOT PUNJAB 151203			
36	COMA/398/2019	Avon Cycles Limited Vs M/S PIYUSH ENTERPRISES	10-01-2019	23-01-2020	sine die	PIYUSH SRIVASTAVA	PROP. OF M/S PIYUSH ENTERPRISES D-1408 GROUND FLOOR MUNSHIPUTYA INDIRA NAGAR, LUCKNOW 226016			
37	COMA/357/2018	AXIS BANK Vs GURMEET SINGH	06-01-2018	20-01-2020	sine die	GURMEET SINGH	S/O BHAG SINGH VILLAGE BASULI PO RANI MAJRA TEH DERABASSI DT SAS NAGAR 146901 981562490			
38	COMA/352/2018	AXIS BANK Vs BALJIT SINGH	06-01-2018	20-01-2020	sine die	BALJIT	S/O SHAMSHER SINGH R/O VILLAGE SAMPLA POST OFFICE PAMLAUR TEH BASSI PATHANA FATEHGARH SAHIB 140412 9872525733			
39	COMA/3219/2018	HDB Financial Service Ltd Vs NEERAJ SHAW	08-03-2018	20-01-2020	sine die	NEERAJ SHAW	OLD NO. B 2 1270 NEW H.NO. 2191 ARAIYAN STREET DARESI ROAD, LDH 141001			

40	COMA/13656/2017	AXIS BANK Vs GURMUKH SINGH	15-11-2017	22-01-2020	sine die	GURMUKH SINGH AND MANDEEP SINGH	S/O KARNAIL SINGH R/O VILLAGE RANGARH SARDARAN TEHSIL PAYAL DIST. LDH 14119 MANDEEP SINGH S/O GURMUKH SINGH VILLAGE RANGARH SARDARAN TEH PAYAL DIST. LDH 14119			
41	COMA/13939/2018	AXIS BANK LTD Vs SANJEEV KUMAR	12-10-2018	10-01-2020	sine die	SANJEEV	S/O RAMKISHAN R/O JADOLA KAITHAL 136020			
42	COMA/13941/2018	AXIS BANK LTD Vs NARENDER KUMAR	12-10-2018	10-01-2020	sine die	NARENDER KUMAR	S/O RAM CHANDER R/O GIRAWAR 124111			
43	COMA/13943/2018	AXIS BANK LTD Vs INDER SINGH	12-10-2018	06-01-2020	sine die	INDER SINGH	S/O KHEM CHAND PAHLWAN JIND NARWANA 126115			
44	COMA/14057/2017	AXIS BANK Vs THANA SINGH	21-11-2017	28-01-2020	sine die	ACC NO. 2 MANJOT SINGH	VILLAGE CHHAPIANWALI TEHSIL MALOUT			
45	COMA/10256/2018	M/S B BHUSHAN WOOL STORE Vs M/s Priya Trading Company	27-07-2018	16-01-2020	sine die	S.C. SHIVAJI	PROP. OF M/S PRIYA TRADING SHOP NO. 171 ESWARAN KOVIL STREET, KIDANGU STREET ERODE 638001 TAMIL NADU			
46	COMA/14085/2018	AXIS BANK Vs PALO DEVI	13-10-2018	03-01-2020	sine die	SURJEET	S/O SHER SINGH R/O H.NO. 77-B, VILLAGE KHANPUR HARYANA 8397996752			
47	COMA/14168/2018	AXIS BANK Vs KULJIT SINGH	15-10-2018	09-01-2020	sine die	KULJIT SINGH	S/O RANVIR SINGH R/O H.NO. 487, KUMHARIYAN TEH AND DIST. FATEHABAD HARYANA 125947 9050036735			
48	COMA/14170/2018	AXIS BANK Vs PAWAN KUMAR	15-10-2018	09-01-2020	sine die	PAWAN KUMAR	R/O H.NO. 153 BLOCK NO. 319 VILLAGE LAJWANA KHURD TEH KULANA DIST. JIND HARYANA 126102 9068005500			
49	COMA/14234/2018	AXIS BANK LTD Vs SANT LAL	16-10-2018	06-01-2020	sine die	SANT LAL	S/O BADRI BHANA R/O HISAR DIST. FATEHABAD HARYANA 125948			
50	COMA/14236/2018	AXIS BANK LTD Vs NAIB SINGH	16-10-2018	06-01-2020	sine die	NAIB SINGH	H.No. 7 VILLAGE CHHORPUR TEHSIL SHAHABAD DIST. KURKSHETRA HARYANA 136135			
51	COMA/14238/2018	AXIS BANK LTD Vs DALBIR SINGH	16-10-2018	06-01-2020	sine die	DALBIR SINGH	S/O PUNJAB SINGH R/O GADRA PATTI BALU DIST. KAITHAL HARYANA 136117			
52	COMA/14245/2018	AXIS BANK LTD Vs KULDEEP SINGH	16-10-2018	06-01-2020	sine die	'KULDEEP SINGH	S/O MUKHTIYAR R/O AMLOHA DIST. YAMUNANAGER HARYANA 135133			
53	COMA/14247/2018	AXIS BANK LTD Vs RAMPAL	16-10-2018	06-01-2020	sine die	RAM PAL	S/O ROSHAN LAL R/O VILLAGE CHHAPRA GUDHA THANESAR DIST. KURKSHETRA HARYANA 136132			
54	COMA/14249/2017	AXIS BANK Vs JAI CHAND	24-11-2017	18-01-2020	sine die	JAI CHAND	S/O CHAWA RAM H.NO. 97 DHANI SUCHA SINGH VILLAGE BHWAL BASI PUNJAB 152117			
55	COMA/14253/2018	AXIS BANK LTD Vs JAGTAR SINGH	16-10-2018	06-01-2020	sine die	jagtar singh	r/o h.no. 178 village JALALANA TEH AND DIST. SIRSA 125201			
56	COMA/14255/2018	AXIS BANK LTD Vs PRAVEEN KUMAR	16-10-2018	06-01-2020	sine die	PRAVEEN KUMAR	H.No. 171 VILLAGE JANDWALA BISHNOYAN TEHSIL DABWALI DIST. SIRSA MANDI DABWALI HARYANA 125104			
57	COMA/14257/2018	AXIS BANK LTD Vs KISHAN	16-10-2018	06-01-2020	sine die	KISHAN	S/O MANSA R/O KAMAL PATTI JAKHOLI DIST. KAITHAL HARYANA 136027			
58	COMA/14263/2017	AXIS BANK Vs CHANAN SINGH	24-11-2017	10-01-2020	sine die	CHANAN SINGH	VILLAGE FATEHGARH SABRAH PUNJAB 142044 9855162256			
59	COMA/14263/2018	AXIS BANK LTD Vs JAI DEVI	16-10-2018	08-01-2020	sine die	JAI DEVI	WIFE OF RATAN LAL R/O MANGLAUR DIST. YAMUNANAGAR 135102			
60	COMA/14267/2018	AXIS BANK LTD Vs GURSHAAN TIWANA	16-10-2018	06-01-2020	sine die	GURSHAN TIWANA	S/O GURDEEP SINGH R/O 304 WARD NO. 5 NANYOLA TEH AND DIST. AMBALA 134003			
61	COMA/14281/2018	AXIS BANK LTD Vs SUBHASH	16-10-2018	09-01-2020	sine die	SUBHASH	VILLAGE GORAKHPUR TEHSIL AND DIST. FATEHABAD HARYANA 125048			
62	COMA/10257/2018	M/S B BHUSHAN WOOL STORE Vs M/s Priya Trading Company	27-07-2018	16-01-2020	sine die	S.C. SHIVAJI	PROP. OF M/S PRIYA TRADING SHOP NO. 171 ESWARAN KOVIL STREET, KIDANGU STREET ERODE 638001 TAMIL NADU			
63	COMA/14287/2018	AXIS BANK LTD Vs SURJEET SINGH	16-10-2018	06-01-2020	sine die	SURJEET SIGNH	S/O VILLAGE BHAOSON TEH INDRI DIST. KARNAL HARYANA 132117			
64	COMA/14288/2018	AXIS BANK LTD Vs HARPAL SINGH	16-10-2018	06-01-2020	sine die	harpal singh	r/o village dharampura the and dist. Sirsa 125201			
65	COMA/2854/2018	AXIS BANK Vs PAWAN KUMAR DHINGRA	27-02-2018	15-01-2020	sine die	PAWAN KUMAR DHINGRA	S/O HARI CHAND BATHA WALAL KHOOH WARD NO. 8 GIDDABAHA MUKATSAR PUNJAB 152101 2ND AD-KIM INFRASTRUCTURE AND DEVELOPERS LTD MAHAJAN MARKET SHOP NO. 23/24 FAZILKA PUNJAB INDIA			
66	COMA/14645/2017	AXIS BANK Vs AJMER SINGH	07-12-2017		sine die	AJMER SINGH AND JOGINDER SINGH	S/O JOGINDER SINGH VILL MAND JHARHODI VILL POST BOX PANIGARAIN KHANNA 141401 MOB 9872744248			

67	COMA/14708/2017	AXIS BANK Vs HARWANT KAUR	07-12-2017	09-01-2020	sine die	HARWANT KAURT	WIFE OF NARINDER SINGH R/O VILLAGE BHINDER BLOCKS RAYYA AMRITSAR 143111 MOBILE 9501517003 2. MANDEEP KAUR R/O OF ABOVE.			
68	COMA/14793/2018	Cholamandalam Investment and Finance Company Ltd Vs JATINDER KUMAR DUYA	29-10-2018	06-01-2020	sine die	JATINDER KUMAR DUA	S/O TILAK RAJ DUA PROP. OF SHREE KRISHNA FRUIT CO. B 1 237 NEW KUNDANPURI CIVIL LINES, LDH			
69	COMA/14794/2018	Cholamandalam Investment and Finance Company Ltd Vs OM PARKASH	29-10-2018	06-01-2020	sine die	OM PARKASH	S/O SAT PAL KALRA 1242 RAJINDER NAGAR, LDH			
70	COMA/14796/2018	Cholamandalam Investment and Finance Company Ltd Vs AJAY DUTTA	29-10-2018	29-01-2020	sine die	AJAY DUTTA	S/O GIRDHARI LAL R/O H.NO. 29 ST.NO. 10 SAIJOT NAGAR, DHANDRA ROAD, LDH			
71	COMA/14797/2017	AXIS BANK Vs RANJIT SINGH	08-12-2017	18-01-2020	sine die	RANJIT SINGH AND AMARJIT KAUR	S/O KASHMIR SINGH VILLAGE DHOLAN, TEHSIL PATTI PUNJAB 143419 MOB 9814135830			
72	COMA/14801/2018	Cholamandalam Investment and Finance Company Ltd Vs SHITAL CHOPRA	29-10-2018	29-01-2020	sine die	SHITAL CHOPRA	PROP. OF M/S SHITAL CHOPRA AND SONS PLOT NO. 81 ST.NO. 6 NEW SUNDER NAGAR MUNDIAN KALAN LDH			
73	COMA/14803/2018	Cholamandalam Investment and Finance Company Ltd Vs VIJAY VERMA	29-10-2018	18-01-2020	sine die	VIJAY VERMA	R/O H.NO. 2-C NEW KITCHLU NAGAR LDH			
74	COMA/14837/2018	Cholamandalam Investment and Finance Company Ltd Vs VASU DEV THAKUR	29-10-2018	16-01-2020	sine die	VASU DEV THAKUR	S/O SANT RAM R/O H. NO. 1878/1 MAHRAJ NAGAR, LDH			
75	COMA/14838/2018	Cholamandalam Investment and Finance Company Ltd Vs DEEPAK KUMAR	29-10-2018	16-01-2020	sine die	DEEPAK KUMAR	S/O RAVINDER KUMAR PROP. OF M/S CHANCHAL SIKKA HANDLOOM H.NO. 160 ST.NO. 2 GURPREET NAGAR, NOORWALA ROAD, LDH			
76	COMA/14841/2018	Cholamandalam Investment and Finance Company Ltd Vs RAJINDER KUMAR	29-10-2018	16-01-2020	sine die	RAJINDER KUMAR	S/O KULDEEP CHAND PROP. OF M/S R.S. HOSIERY H.NO. 8395 WARD NO. 9 NEW SUBHASH NAGAR, LDH			
77	COMA/14859/2018	AXIS BANK LTD Vs SUNNY KUMAR	30-10-2018	09-01-2020	sine die	SUNNY KUMAR	S/O RAJINDER KUMAR R/O H.NO. B-950 BIVANIA MOHALLA RAHON NAWANSHAHAR JALANDHAR 144001 2ND ADD- SWARAN PARK GEDALPUR FOCAL POINT JALANDHAR 144004			
78	COMA/14868/2018	AXIS BANK LTD Vs ANIL KUMAR	30-10-2018	09-01-2020	sine die	ANIL KUMAR	S/O MAHENDE R/O R 338 LANDA PATI, KHERI MASANA TEH NARWANA DIST. JIND HARYANA 126115			
79	COMA/14870/2018	AXIS BANK LTD Vs NARENDER KUMAR	30-10-2018	09-01-2020	sine die	NARENDER KUMAR	R/O 591 VPO MUNDHAL RHURD DIST. BHWANI HARYANA 127041			
80	COMA/14978/2018	AXIS BANK LTD Vs SATYAWAN	30-10-2018	09-01-2020	sine die	SATYAWAN	S/O KITAB R/O VILLAGE BHARAN TEH MAHAM DIST. ROHTAK HARYANA 124111			
81	COMA/14979/2018	AXIS BANK LTD Vs VISHAL KUHAD	30-10-2018	10-01-2020	sine die	VISHAL KUHAD	R/O C 16 PREM NAGAR, SONPAT DIST. HARYANA 131001			
82	COMA/14982/2018	AXIS BANK LTD Vs DHARAMVEER	30-10-2018	10-01-2020	sine die	DHARAMVEER	R/O PO RATTANGARI, HABANA TEHSIL SHIBRAD (M) DIST. KURKSHETRA HARYANA 136135			
83	COMA/15001/2018	RAJAN DOGRA Vs INDERJIT SINGH	31-10-2018	09-01-2020	sine die	INDER JIT SINGH	S/O JARNAIL SINGH R/O H.NO. 2364/1, AMARPURA, WARD NO. 42 BACKSIDE NEETU COLONILLOR LDH MOB 7837484197			
84	COMA/234/2018	HDFC Bank Vs DHARMINDER SINGH	05-01-2018	18-01-2020	sine die	DHARMINDER SINGH	S/O JAGDEV SINGH R/O GALI NO. 1 BASTI KRISHANPURA BATHINDA ROAD, MUKATSAR 152026			
85	COMA/207/2018	HDFC Bank Vs JASWINDER SINGH	05-01-2018	18-01-2020	sine die	JASWINDER SINGH	S/O BUTA SINGH R/O VILLAGE MANUKE TEH JAGRAON DIST. T LDH			
86	COMA/1779/2019	Cholamandalam Investment and Finance Company Ltd Vs M/S RADHIKA COLLECTION	05-02-2019	07-01-2020	sine die	NARESH KUMAR	74-A, 9-1/2 GANESH PURI, BAGGA KALAN, CENTRAL OFFICE LDH			
87	COMA/1766/2018	AXIS BANK Vs GORA SINGH	07-02-2018	18-01-2020	sine die	GORA SINGH	S/O GULLAR SINGH VPO KAUREA TALWANDI SABO DIST. BATHINDA TARKWANDI SABO DIST. BATHINDA 151301			
88	COMA/1765/2018	AXIS BANK Vs PRITPAL SINGH	07-02-2018	18-01-2020	sine die	PRITPAL SINGH	33 KV PSEB COLONY OPP JCT MILL PHAGWARA PIN 144001 2ND ADD- PSPL 66KV, SUB STATION DAULATPUR JALANDHAR 144002			
89	COMA/1762/2018	AXIS BANK Vs ROOP SINGH	07-02-2018	18-01-2020	sine die	ROOP SINGH AND PARAMJIT SINGH	1187 KOTHA BATHINDA PUNJAB 9876300772			

90	COMA/17457/2018	MAAN SINGH Vs SANJIV KUMAR	20-12-2018	08-01-2020	sine die	SANJIV KUMAR	S/O ROLDU RAM R/O FLOOR, GATE NO. 11, GREEN FIELD COLONY, NEAR NHPC CHOWNK, FARIDABAD M.NO. 9891/98200 2ND ADD- 394, GREEN CITY DHAKOLI, ZIRAKHPUR PUNJAB 9891/98200			
91	COMA/16867/2018	AXIS BANK LTD Vs RAJESH KUMAR	05-12-2018	16-01-2020	sine die	RAJESH KUMAR	S/O HAWA SINGH R/O VILLAGE CHAITYA AULIYA TEH AND DIST. SONIPAT HARYANA 131001 9416878292			
92	COMA/1659/2018	Cholamandalam Investment and Finance Company Ltd Vs KOUSHALYA DEVI	06-02-2018	06-01-2020	sine die	KOUSHALYA DEVI	WIFE OF MANGI LAL R/O H.NO. 429/2 ST.NO. 0 NEAR MINI ROSE GARDEN KIDWAI NAGAR, LDH 141008			
93	COMA/12040/2017	AXIS VS KULJIT KAUR	02.12.2017	20-1-2020	sine die	KULJIT KAUR	1. KULJIT KAUR WIFE OF SAINAM SINGH R/O H.NO. 695, VILLAGE MARHI BUCHIA TEH BATALA DIST. GURDASPUR 143515 2. JAGROOP SINGH R/O VILLAGE MARI BUCHIAN TEH BATALA DIST. GURDASPUR 143515			
In the Court of Sh. Ms. SUMUKHI , JMIC LDH.										
Name of the District: LUDHIANA										
S. No.	Name of the Court	No. of cases in which accused have been declared PO.	No. of cases in which Proceedings u/s 83 Cr.P.C. have been initiated	No. of cases in which proceedings u/s 83 Cr.P.C. have not been duly initiated	Reasons for proceedings not been duly initiated u/s 83 Cr.P.C.	Certificate as submitted by the concerned Judicial Officer to the effect that provisions of Section 83 Cr.P.C. have been complied with and details of properties, immovable and movable, are procured from all the known sources. (Copy of the certificate submitted by Judicial Officer to District and Sessions Judge be complied in this report)	Whether intimation given to SHO/ Incharge Police Station for initiating proceedings u/s 174-A of IPC (Yes/No). If no, then reasons thereof			
1	MS. SUMUKHIJMIC JMIC, LDH.	2	2	NIL			YES			
IN THE COURT OF SH. HASANDEEP SINGH BAJWA JMIC LUDHIANA										
FOR THE MONTH OF JANUARY 2020										
SR NO	CIS NO	FIR NO	PS	TITLE	PO DATE	DISPOSAL TYPE	STATUS	NAME OF ACCUSED	DATE OF DECLARATION	
IN THE COURT OF SH. PARSMEEET RISHI, JMIC, LUDHIANA										
LIST OF CASES IN WHICH ACCUSED DECLARED PROCLAIMED OFFENDER IN THE MONTH OF JANUARY 2020										
S. NO.	CIS No	FIR/U/S	Title	Date of Decision	Disposal Type	Status	Name of Accused and Date of Declaration			
1	COMI/435/2016	Y/S 419,420,465,467,468,471 I.P.C.	Siddi Shree Mata Rani Mandir Vs mukesh sharma, PUJARI	17-01-2020	DECLARED P.O.	PENDING FOR 24-02-2020	KISHORE CHAND ON 17-01-2020			
2	CHA/946/2017	127/17, DIV 4, U/S 61-1-14 EXCISE ACT	State Vs SANGRAM SINGH	17-01-2020	DECLARED P.O.	PENDING FOR 29-02-2020	SANGRAM SINGH ON 17-01-2020			
3	CHI/2821/2018	217/17, DIV 4, U/S 188 I.P.C.	STATE Vs SANJEEVAN SAHNI	17-01-2020	DECLARED P.O.	PENDING FOR 29-02-2020	SANJEEVAN SAHNI ON 17-01-2020			
4	CHI/3476/2018	14/18, DIV 4, U/S 188 I.P.C.	STATE Vs ANUJ SIYAL	17-01-2020	DECLARED P.O.	PENDING FOR 25-02-2020	ANUJ SIYAL ON 17-01-2020			
5	CHI/1094/2015	20/14, DIV 4, U/S 323,452 I.P.C.	State Vs ANIL KUMAR	20-01-2020	DECLARED P.O.	PENDING FOR 25-02-2020	ANIL KUMAR ON 20-01-2020			
6	CHI/147/2019	81/18, DIV 4, U/S 283 I.P.C.	STATE Vs ASHOK KUMAR	21-01-2020	DECLARED P.O.	PENDING FOR 26-02-2020	ASHOK KUMAR ON 21-01-2020			
7	COMA/13755/2017	FACTORY ACT	State Vs M/S KATARIA CONSTRUCTION CO.	22-01-2020	DECLARED P.O.	PENDING FOR 17-02-2020	SANJEEV KUMAR ON 22-01-2020			
8	CHA/1997/2018	271/18, DIV 4, U/S 61-1-14 EXCISE ACT	STATE Vs IMRAAN SAHOTA	28-01-2020	DECLARED P.O.	PENDING FOR 26-02-2020	IMRAAN SAHOTA ON 28-01-2020			
9	CHI/43985/2013	192/13, SADAR LUDHIANA, U/S 356, 379 I.P.C.	State Vs Dogri @ Amarjit Kaur @ Iqbal Kaur @ Parkasho	27-01-2020	DECLARED P.O.	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C	Dogri @ Amarjit Kaur @ Iqbal Kaur @ Parkasho ON 27-01-2020			
LIST OF PROCLAIMED OFFENDERS PERTAINING TO THE COURT OF Ms. Pratima Singla JMIC , LUDHIANA FOR MONTH OF JANUARY/2020										
S.NO	CIS NO	FIR	U/S	PS	TITLE	DATE OF DECISION	DISPOSAL TYPE	STATUS	NAME OF ACCUSED	DATE OF DECLARATION
1	CHI/192/2016	361/2015	382/411/34 IPC	FOCAL POINT, LDH	STATE VS NITIN SHARMA	21/01/20		PENDING	HARISH KUMAR S/O BALDEV SINGH R/O GALI NO. 6, MOHALLA GERU AMARDAS COLONY, GIASPURA, LUDHIANA	21/01/20
2	CHI/380/2019	171/2017	323/341/506/34 IPC	DUGRI, LDH	STATE VS MANINDER SINGH	18/01/20		PENDING	MANINDER SINGH @ GOLI S/O SUKHINDE R SINGH R/O H.NO. 1904/74, ST. NO. 40, PREET NAGAR, SHIMLA PUR I, LDH	18/01/20

3	CHI/2466/2017	133/2017	304/404/34/120B IPC	DUGRI, LDH	STATE VS BITTU	14/01/20	PENDING	RANJIT KUMAR @ LALU S/O RAGUWANS H R/O H.NO. 150 VISHAL NAGAR, PALHOWAL ROAD, LUDHIANA AND UMESH PASWAN @ GANJ S/O SITARAM PASWAN R/O NEAR SARKAR SCHOOL, SCHOOL JAWADDI KALAN, LUDHIANA	14/01/20	
4	CHI/1297/2016	25/2016	382/34 IPC	SHIMLAPURI, LDH	STATE VS KARAMJIT SINGH	08/01/20	PENDING	BUTA SINGH S/O PIARA SINGH R/O VILLAGE LOHARA, LUDHIANA	08/01/20	
5	CHA/566/2019	256/2018	61/1/14 EX ACT	SHIMLAPURI, LDH	STATE VS MANJIT SINGH	10/01/20	PENDING	MANJIT SINGH S/O LATE GURDEEP SINGH R/O MOHALLA BUDH VIHAR COLONY, VILLAGE COLONY VILLAGE TAJPUR, PS JAMALPUR, LDH	10/01/20	
6	CHI/2206/2017	106/2016	324/323/34 IPC	SHIMLAPURI, LDH	STATE VS VICKY	04/01/20	PENDING	SURAJ @ KUNDAL S/O ASHOK KUMAR R/O H.NO. 925 LIG FLAT PHASE-3, DUGRI, LDH	04/01/20	
7	CHA/1773/2018	178/2018	13A/367 G ACT	SHIMLAPURI, LDH	STATE VS RAJU	04/01/20	PENDING	MUKESH SHARMA S/O JOGINDER PAL R/O H.NO. 1308, GALLI NO. 1, FARID NAGAR, JODHWAL, LDH	04/01/20	
8	CHA/1564/2018	87/2018	61/1/14 EX ACT	SHIMLAPURI, LDH	STATE VS SURAJ KUMAR	04/01/20	PENDING	SURAJ KUMAR S/O RAM PRAVESH R/O VILLAGE JAHANA POST AATI PS AARI, DISTT. GAYA, BIHAR PRESENTLY SUA ROAD, NEAR SITARA CINEMA, SINGLE DA VEHRA, GIASPURA, PS FOCAL POINT, LDH	04/01/20	
In the Court of Sh. Palwinder Singh, JMC, Ludhiana										
List of cases in which Accused declared Proclaimed Offender JAN-2020										
Sr. No.	CIS No.	FIR/PS	Title	Date of Declaration/decision	Disposal Type	Status	Name of Accused			
1	CHI/2156/18	15/18 MEHARBHAN	STATE V/S RAJINDER KUMAR	29.01.2020	-	PENDING	RAJINDER KUMAR R/O VILL KHWAKE PS MEHARBAN LDH			
2	CHA/1464/18	150/18 MEHARBAN	STATE V/S BACHAN SINGH	16.01.2020	-	PENDING	BACHAN SINGH R/O VILL CHUHWAL LDH			
3	CHI/667/16	159/16 BAST JODHEWAL	STATE V/S VIVEK KUMAR@GUGUL	14.01.2020	-	PENDING	DEEPAK KUMAR @ SODI S/O JOGINDER SINGH ST NO.1 VESIKARMA NAGAR TAJPUR ROAD LDH			
4	CHI/1562/18	43/15 MEHARBAN	STATE V/S PAWAN KUMAR	07.01.2020	-	PENDING	NARINDER SINGH S/O SURJAN SINGH R/O VILL SAMARALI COLONY LDH			
5	CHA/1607/18	63/18 MEHARBAN	STATE V/S MOHAN SHARMA	03.01.2020		PENDING	MOHAN SHARMA R/O HNO E-99/72 ST NO.2 MOHALLA GURPREET NAGAR BASTI JODHEWAL LDH			
6	REMP	133/18 WOMEN CELL	STATE V/S DEEPAK	03.01.2020		PENDING	RAJINDER PAL PURI S/O RAGHUVIR CHAND R/O HNO 2034/46 ST NO.12 DURGAPURI HAOBOWAL LDH			
IN THE COURT OF MS DALJEET KAUR,PCS, CIVIL JUDGE (JR.DIV)-CUM- JUDICIAL MAGISTRATE 1ST CLASS LUDHIANA										
List of cases in which Accused declared Proclaimed Offender in the month of JANUARY 2020										
S. No.	CIS No	FIR/ U.S / PS	Title	Date of Decision	Disposal Type	Status	Name of Accused and Date of Declaration			
NIL										
LIST OF PROCLAIMED OFFENDERS PERTAINING TO THE COURT OF SH GAGANDEEP SINGH JMC , LUDHIANA FOR MONTH OF JANUARY 2020.										
S.NO	CIS NO	FIR	U/S	PS	TITLE	DATE OF DECISION	DISPOSAL TYPE	STATUS	NAME OF ACCUSED	DATE OF DECLARATION
		NILL	NILL	NILL	NILL	NILL	NILL			
IN THE COURT OF MS. MONIKA CHOUHAN JMC/LDH										

SR.N.	CASE NO.	TITLE OF CASE	P.O. DECLARED	COMPLIANCE OF PROVISION OF SECTION 83 CR.PC. MADE YES OR NO	REMARKS				
		STATE VS SURINDER SINGH	P.O. DECLARED IN JANUARY 2020	LIST OF PROPERTY NOT FILED OF P.O.	LIST OF PROPERTY NOT FILED OF P.O.				
IN THE COURT OF SH.GURPREET SINGH JMC, LUDHIANA									
List of cases in which Accused Declared Proclaimed offender in the month of JANUARY 2020									
Sr. No.	CIS No.	FIR/ U.S.	Title	Date Of Decision	Disposal Type	Status	Name of the Accused and date of declaration		
1	COME/13910/2017	FACTORY ACT	STATE VS KULDEEP SINGH	PENDING	PENDING	PENDING FOR PWS	KULDEEP SINGH PO DECLARED ON 04.01.2020		
IN THE COURT OF MS GEETA RANI JMIC, LUDHIANA LIST OF PO PERSON S JANUARY 2020									
SNO	CISNO.	TITLE	FIR /PS	NEXT DATE	PO PERSON				
1	CHI/434/2014	STATE V/S MALKIAT	65/2013, DEHLON	20/02/2020	NARINDER SINGH				
COURT OF MS. ETU SODHI, JMIC, LUDHIANA									
LIST OF CASES IN WHICH ACCUSED DECLARED PROCLAIMED OFFENDER IN THE MONTH OF JANUARY 2020									
SR. NO.	CIS NO.	FIR/PS/US	TITLE	DATE OF DECISION /DECLARE PO	DISPOSAL TYPE	STATUS	NAME OF THE ACCUSED AND DATE OF DECLARATION		
NIL									
COURT OF SH. BALKAR SINGH JMIC, LUDHIANA.									
CERTIFICATE OF COMPLIANCE OF INSTRUCTION REGARDING PROCLAIMED PERSON/OFFENDER UNDER SECTION 83 OF CR.P.C.									
SR. NO.	CASE NO.	TITLE OF THE CASE	PO DECLARED ON	COMPLIANCE OF PROVISION OF SECTION 83 Cr.PC. MADE YES OR NO	ADDRESS	REMARKS	Police Station		
1	COMA/12510/2016	AXIS BANK Vs MR DILBAR SINGH	03/01/20	Yes	Address - VILL. BILLA NAWAB TEH NAKODAR JALANDHAR, INDIA		DIV.NO.8		
2	COMA/9732/2017	AXIS BANK Vs SHAMSHER CHAND	03/01/20	Yes	Address - R/O VILLAGE TURKAN WALI FAZILKA NEAR JALALABAD BYE PASS FAZILKA.		DIV.NO.8		
3	COMA/10024/2017	AXIS BANK Vs HARPREET SINGH	03/01/20	Yes	Address - VPO CHAK VENDAL, JALANDHAR		DIV.NO.8		
4	COMA/11456/2017	AXIS BANK Vs DEEPAK SHARMA	18/12/19	Yes	Address - R/O 155 GALI NO.2 NEAR KHERA JYOTI NAGAR KARNAL HARYANA.		DIV.NO.8		
5	COMA/11457/2017	AXIS BANK Vs SOM NATH	18/12/19	Yes	Address - H.NO. 70 VILLAGE DHANAURA JAGEER BLOCK 1 KARNAL HARYANA		DIV.NO.8		
6	COMA/14628/2017	State Bank of India Vs AMRITPAL SINGH DHILLON	16/10/19	Yes	Address - R/O VPO GUJARWAL, TEHSIL AND DISTT. LUDHIANA		DEHLON		
7	COMA/15046/2017	AXIS BANK Vs GURJIT SINGH	03/01/20	Yes	Address - BASTI SUMNA, BLOCK MARKHU, TEH ZIRA		DIV.NO.8		
8	COMA/15088/2017	AXIS BANK Vs SUBASH TANWAR	03/01/20	Yes	Address - H.NO. 310 4 STREET NO. 20 BLOCK B ADARSH NAGAR, BALONGI KHARAR		DIV.NO.8		
9	COMA/3259/2018	RAMAN KUMAR Vs SANDEEP KUMAR	03/01/20	Yes	Address - R/O 8818/2, ST.NO.1, NEW VIJAY NAGAR, CHULAPUR ROAD, HAIBOWAL KALAN, LDH.		HAIBOWAL		
10	COMA/14892/2017	AXIS BANK Vs CHHOTA SINGH	04/01/20	Yes	Address - VILL KANHIL TEH DHURI SANGRUR		DIV.NO.8		
11	COMA/3436/2018	AXIS BANK Vs GAURAV P	04/01/20	Yes	Address - NO 1094, SECTOR 10 CHANDIGARH PANCHKULA HARYANA.		DIV.NO.8		
12	COMA/3441/2018	AXIS BANK Vs SHER SINGH	04/01/20	Yes	Address - H.NO. 202/T3 POWER COLONY GGSSTP ROOPNAGAR		DIV.NO.8		
13	COMA/3446/2018	AXIS BANK Vs SATNAM SINGH	04/01/20	Yes	Address - H.NO. 61 BEHRA VILL BEHRA TEH DERA BASSI DIST. MOHALL.		DIV.NO.8		
14	COMA/12190/2017	SANJAY JAIN Vs ANJU JAIN	18/12/19	Yes	Address - AUTHORISED SIGNATORY M/S RUNIT FABRICS, B-XXIV-3020, NEAR RITAMBRA PARK, SUNDER NAGAR, LUDHIANA		DIV.NO.1		
15	COMA/8179/2017	AXIS BANK Vs T LAKSHMI	07/01/20	Yes	Address - R/O H.NO. 558, SUGGE IALI GALI PREET NAGAR, TARN TARAN, AMRITSAR		DIV.NO.8		
16	COMA/8252/2017	AXIS BANK Vs GHODKE LAXMAN	07/01/20	Yes	Address - R/O 51, MED REGT C/O 56 APO, FARIDKOT		DIV.NO.8		
17	COMA/9748/2017	AXIS BANK Vs MUNISH KUMAR	07/01/20	Yes	Address - BIV/683, JANDA WALA ROAD, WARD NO.8, CITY BARNALA DIST. BATHINDA		DIV.NO.8		
18	COMA/11458/2017	AXIS BANK Vs BRAJESH KUMAR	07/01/20	Yes	Address - H.NO. 835 SEC 13 HISSAR HARYANA		DIV.NO.8		
19	COMA/15672/2017	AXIS BANK Vs SUBHASH CHAND	07/01/20	Yes	Address - HOUSE NO 1619 FIRST FLOOR SECTOR 26 PANCHKULA 134109		DIV.NO.8		
20	COMA/3431/2018	AXIS BANK Vs SARABJIT SINGH	07/01/20	Yes	Address - H.NO. 3209/2, SECTOR 40 D CHANDIGARH.		DIV.NO.8		
21	COMA/3432/2018	AXIS BANK Vs MADAN LAL	07/01/20	Yes	Address - H.NO. 159 PHASE 1 HOUSING BOARD COLONY BADDI DIST. SOLAN NALAGARH H.P.		DIV.NO.8		

22	COMA/6085/2015	AXIS BANK Vs NISHAN SINGH	27/02/2019	Yes	Address - VILLAGE GHEORA PO KAMALPUR TEHS SAMANA DISTRICT PATIALA	DAKHA			
23	COMA/13271/2017	PARMINDER SINGH Vs UPMA GROVER	05/11/19	Yes	Address - R/O BLOCK 35 , SECOND FLOOR, NIRMAL CHAYA APARTMENT, NEAR MATA GUJRI GURUDWARA, RISHI NAGAR, HAMBRAN ROAD, HAIBOWAL KHURD LUDHIANA	DIV.NO.1			
24	COMA/13794/2017	SATWINDER SINGH Vs SARANJEET SINGH BEDI	05/11/19	Yes	Address - R/O H. NO. 1, LAXMI COLONY, KAILASH NAGAR , LUDHIANA	DIV.NO.1			
25	COMA/14093/2017	CHARANJIT SINGH Vs RAJAN MALIK	05/11/19	Yes	Address - R/O VILLA NO. 108, STREET A, WATER FRONT, EAST LAKE, IREO COLONY, NEAR VILLAGE DEVATWAL, LDUHIANA 2nd ADDRESS S.C.O NO. 16-17, FORTUNE CHAMBER, (BASEMENT) FEROUZ GANDHI MARKET, LUDHIANA	DAKHA			
26	COMA/14569/2017	VISHAL Vs BABLU KUMAR	05/11/19	Yes	Address - R/O BLOCK - 6, RISHI NAGAR, HAIBOWAL KHURD, LUDHIANA	HAIBOWAL			
27	COMA/14897/2017	M/s Monte Metals Vs M/S MULCHAND FASTNERS	05/11/19	Yes	Address - PLOT NO. 30-2185/A/151/30 PHASE VII, GOBINDGARH ROAD, FOCAL POINT, LDH THROUGH ITS PROP SANJAY RANA	SAHNEWAL			
28	COMA/1796/2018	AMANDEEP KUMAR Vs TARSEM SINGH	05/11/19	Yes	Address - R/O H.NO. 60, VILL. POHIR, TEH AND DIST. LDH.	DEHLON			
29	COMA/3790/2018	AMANDEEP ARORA Vs MUKHTIAR SINGH	05/11/19	Yes	Address - R/O H.NO. B-36-1104, GURUDWARA WALI GALLI, GURU AMARDAS NAGAR, LDH.	MODEL TOWN			
30	COMA/5942/2018	SUKHWINDER SINGH Vs RANDHIR SINGH	05/11/19	Yes	Address - C/O RANDHIR HAIR SALON, PREET VIHAR, OPP. GILL DAIRY, VILLAGE MANAKWAL, DISTT. LDH.	DIV.NO.1			
31	COMA/4603/2016	TARUN Vs BABLU	22/10/19	Yes	Address - H.NO.2 NEW PARTAP NAGAR JASSIAN ROAD NEAR MACHHAR KARYANA STORE LUDHIANA	P.A.U			
32	COMA/8581/2017	M/s Ashish International Vs M/s EUTECH METAL DEVELOPMENT	23/10/19	Yes	Address - MS-1, SECTOR-12, PARTAP VIHAR, GHAZIABAAD THROUGH ITS PROP. MOHD. YUSUF.	DIV.NO.1			
33	COMA/8582/2017	M/s Ashish International Vs M/s EUTECH METAL DEVELOPMENT	23/10/19	Yes	Address - MS-1, SECTOR-12, PARTAP VIHAR, GHAZIABAAD THROUGH ITS PROP. MOHD. YUSUF.	DIV.NO.1			
34	COMA/8333/2017	AXIS BANK Vs NARINDER SINGH	08/01/20	Yes	Address - R/O GALLI HARJEET SINGH, JALEWAL WALLI, KAZIKOT ROAD, TARN TARAN	DIV.NO.1			
35	COMA/8334/2017	AXIS BANK Vs PARMINDER SINGH	08/01/20	Yes	Address - H.NO.3, KOT RAM DASS, POST OFFICE CHOGITTI ELEMENTARY SCHOOL, JALANDHAR	DIV.NO.1			
36	COMA/12552/2017	M/s Universal Knitwears Vs M/S EASTERN STORE	15/01/20	Yes	Address - 102/103, COMMERCIAL STORE, BANGALORE KARNATKA THROUGH ITS PARTNER FAIZAN ALI.	DIV.NO.1			
37	COMA/7822/2017	M/s M Square Knitwears Vs M/s Krishna Traders	04/01/20	Yes	Address - PLOT NO.28-B, KH NO. 16/28 AND 16/9, BLK POLE NO. 102, QUTUB VIHAR, PH-1, NAJAFGARH THROUGH ITS DIRECTOR SH. ANIL KUMAR JHA	DIV.NO.1			
38	COMA/11619/2017	Fullerton India Credit Company Ltd Vs ANAPURNA SEHDEV	20/12/2019	Yes	Address - VPO SIDHPUR SUKKAR ROAD KANGRA HIMACHAL PARDESH.	DIV.NO.1			
39	COMA/15094/2017	AXIS BANK Vs AMAN SHARMA	17/01/20	Yes	Address - FLAT NO. 45, TRIBUNE SOCIETY COMPLEX, RAIPUR KHURD, CHANDIGARH	DIV.NO.8			
40	COMA/882/2017	AXIS BANK Vs ABDUL QAYYOM SENOO	07/01/20	Yes	Address - SIR SYED ABAD BEMINA SRINGAR JAMMU AND KASHMIR 190018 INDA	DIV.NO.8			
41	COMA/884/2017	AXIS BANK Vs SADAF JABEEN	07/01/20	Yes	Address - GAZIABAD SUNJWAN JAMMU 180001	DIV.NO.8			
42	COMA/885/2017	AXIS BANK Vs MAHESH KUMAR	20/12/2019	Yes	Address - 1188 CHOWHADI PARTLY PO KALUCHAK JAMMU 180010	DIV.NO.8			
43	COMA/5128/2017	AXIS BANK Vs RAHUL BHURI	07/01/20	Yes	Address - R/O BHURU WARD NO. 5 LOHAN KHAS JALANDHAR PUNJAB 144629 INDIA	DIV.NO.8			
44	COMA/6131/2017	ARUN KUMAR Vs V V S Saravana Textiles	07/01/20	Yes	Address - S NO 11 12 GROUND FLOOR BALAJI TRADERS MARKET NR INYAPAN TEMPLE BARUGUR 635104 DISTT KRISHNAGIRI TAMILNADU THROUGH ITS PROP SH VS RAJ KUMAR	DIV.NO.1			
45	COMA/8330/2017	AXIS BANK Vs BALRAJ SINGH	09/01/20	Yes	Address - VPO KARMUWALA TEH FEROUZPUR PUNJAB	DIV.NO.8			
46	COMA/2248/2018	MEENU BHAKOO Vs KAMAL KUMAR DUA	20/01/20	Yes	Address - R/O H.NO. B-1-237, NEW KUNDAN PURI, CIVIL LINES, LDH.	P.A.U			
47	COMA/10829/2017	LAKHWINDER SINGH Vs SAGAR KAKKAR	28/11/2019	Yes	Address - C/O PREM SAGAR HOTEL, NEAR BUS STAND, LUDHIANA	SADAR LDH.			

48	COMA/13514/2017	Ludhiana Central cooperative Bank Limited Vs JASBIR SINGH	04/01/19	Yes	Address - R/O H. NO. 925, NEW PUNJAB MATA NAGAR, LUDHIANA	SADARLDH.			
49	COMA/1868/2018	JAGDISH PASWAN Vs ROSHAN LAL	04/01/19	Yes	Address - R/O H.NO. 28, HARPREET NAGAR, BAHADURKE, TEH. AND DISTT. LUDHIANA 2nd address - C/O S/O DIVISION NO. 8, LUDHIANA	HAIBOWAL			
50	COMA/10370/2017	AXIS BANK Vs BALJIT SINGH	22/01/20	Yes	Address - H.NO.92 VILL PARTAP SINGH WALA, NR POPLI HOSPITAL, PUNJAB	DIV.NO.8			
51	COMA/14016/2017	AXIS BANK Vs RESHAM SINGH	09/01/20	Yes	Address - R/O MACHAKI KHURD, MACHAKI KALAN, FARIDKOT	DIV.NO.8			
52	COMA/14171/2017	AXIS BANK Vs JARNAIL SINGH	09/01/20	Yes	Address - R/O VPO AULAKH KALAN NEAR HARCHOWAL TEH BATALA DIST. GURDASPUR	DIV.NO.8			
53	COMA/14847/2017	AXIS BANK Vs KANWALJIT SINGH	09/01/20	Yes	Address - R/O NEW AIRPORT COLONY, VPO RAJASANSI, DIST. AMBIALAR	DIV.NO.8			
54	COMA/14883/2017	AXIS BANK Vs KULVIR SINGH	09/01/20	Yes	Address -VILL MEHMOODPUR TEH AMLOH DIST. FATEHGARH SAHIB	DIV.NO.8			
55	COMA/6974/2018	PARMINDER SINGH Vs VIVEK MAHESHWARI	08/01/20	Yes	Address PROP/PARTNER/AUTH. SIGNATORY M/S VIVEK MAHESHWARI KARYANA STORE, BHAMIAN ROAD, TEKONI PARK, NEAR GAS AGENCY, LDH.	DIV.NO.1			
56	COMA/1443/2018	HARMINDER SINGH Vs JASWINDER SINGH	20/12/19	Yes	Address - R/O H.NO. 2922, URBAN ESTATE, PHASE-I, W.NO. 61, DUGRI, LDH.	SADAR LDH.			
57	COMA/2183/2018	IQBAL SINGH Vs SHALINI SOOD	07/01/20	Yes	Address - R/O H.NO. 2117, URBAN ESTATE, PHASE-II, DUGRI, LDH.	DIV.NO.1			
58	COMA/2184/2018	IQBAL SINGH Vs JAFFER MOHAMMAD RIZVI	07/01/20	Yes	Address - R/O H.NO.8, ST.NO.2, OPPOSITE MANAKWAL GATE, SATJOT NAGAR, DHANDRA ROAD, LDH.	DIV.NO.5			
59	COMA/8381/2018	RAJIV GAGNEJA Vs AMARJEET KAUR	08/01/20	Yes	Address - H NO. 22, AJEET NAGAR GALI NO 4, NEAR JALANDHAR BYEPASS METRO STORE, DISTT. LUDHIANA	SADAR LDH.			
60	COMA/8387/2018	M/S SEHGAL GARMENTS Vs MANINDER JEET KAUR	08/01/20	Yes	Address - R/O H NO. 312 AMBEDKAR NAGAR KNOWN AS SETHI FULFI WALE, NAWAN SHEHHAR (SBS NAGAR) 2ND ADDRESS H NO. 1232 NEW VISHAL NAGAR KAKOWAL ROAD NEAR KOJIMD SCHOOL , LUDHIANA	MODEL TOWN			
61	COMA/11033/2017	AXIS BANK Vs PRABAL PRATAP SINGH	24/01/2020	Yes	Address - H.NO.205 KISHOR KUMAR H.NO.205 OPP GURUDWARA SUBASH NAGAR ROHTAK HARYANA	DIV.NO.8			
62	COMA/12205/2017	SEEMA MALHAN Vs SUMIT KUMAR	17/01/20		Address - C/O SAT PAL LAMBA, LAMBA TRADING CO. H.NO.271/2, NEW JANAKPURI, SALEM TABRI, LUDHIANA	DIV.NO.1			
63	COMA/15039/2017	AXIS BANK Vs Richa Infra Developers India Limited	24/01/2020	Yes	Address - HARVINDER PAL SINGH AUTH SIGN C/O SCO-144-145, THIRD FLOOR, SEC-34-A, CHANDIGARH	DIV.NO.8			
64	COMA/1755/2018	AXIS BANK Vs SHANKAR SINGH	24/01/2020	Yes	Address - H.NO. 391 SECTOR 26 PANCHKULA	DIV.NO.8			
65	COMA/2004/2018	AXIS BANK Vs SATPAL	24/01/2020	Yes	Address - VPO MEHRU PO PHAGWARA, DIST. KAPURTHALA.	DIV.NO.8			
66	COMA/3415/2018	AXIS BANK Vs GURMEET SINGH	24/01/2020	Yes	Address - ST.NO.2, NEW CANT ROAD FARIDKOT	DIV.NO.8			
67	COMA/10042/2018	PUNJAB AND SIND BANK Vs GURMAIL SINGH	08/01/20	Yes	Address - R/O VILL. MANDJANI, TEH. MULLANPUR, LDH.	SADAR LDH.			
68	COMA/11557/2016	SUKHVIR SINGH Vs NIRMAL SINGH	03/01/20	Yes	Address - C/O DHIRAJ GARMENTS AND SHOE PALACE, NEAR SURJIT CINEMA, SURJIT CHOWK, DHANDARI KALAN, LDH	MODEL TOWN			
69	COMA/1361/2017	AXIS BANK Vs GURPREET SINGH	27/01/2020	Yes	Address - R/O H.NO.313 MUKTSAR RURAL DISTT. MUKTSAR PUNJAB	DIV.NO.8			
70	COMA/2450/2017	M/s HC Jain Industries Vs M/s Dourap Auto Industries	03/01/20	Yes	Address - PLOT NO. 1 STREET NO. 2 GADOL ROAD BASAI INDUSTRIAL AREA GURGAON HARYANA 130021	DIV.NO.1			
71	COMA/2705/2017	AXIS BANK Vs LAKHARAM DEVESER	09/01/20	Yes	Address - R/O H/NO.497 WARD NO. 4 TEH DERABASSI BISHANPURA ZIRKPURA PUNJAB 140604	DIV.NO.8			
72	COMA/8184/2017	AXIS BANK Vs SHEV MANGAL PRASAD RAJWADE	27/01/2020	Yes	Address - R/O 262 FD REGT C/O 56 APO 926262	DIV.NO.8			
73	COMA/8218/2017	AXIS BANK Vs PANKAJ KUMAR	27/01/2020	Yes	Address - AHTA NO. 100 705 GHAS MANDI OPP TO HIDE MARKET GHAS MANDI AMRITSAR	DIV.NO.8			
74	COMA/13824/2017	ASHOK KUMAR Vs SUKHWINDER SINGH	07/01/20	Yes	Address - R/O VILLAGE RAJOWAL BAGGA KHURD, DISTRICT LUDHIANA	SADAR LDH.			

75	COMA/14149/2017	M/s Allied Marketing Vs M/s Pratham Enterprises	03/01/20	Yes	Address - MODEL TOWN, G-293,292, WARD NO 50 NEAR SNATAN DHARAM MANDIR NEW MODEL TOWN LUDHIANA THROUGH ITS PROPRIETOR KAMLESH RANI	DIV.NO.1			
76	COMA/15012/2017	JAGTAR SINGH Vs SANTOKH SINGH	04/01/20	Yes	Address - VPO GADDOWAL, VILL. GADDOWAL, TEH AND DISTT. LDH	SAHNEWAL			
77	COMA/1986/2018	AMAR SINGH JUNEJA Vs ARVIND SONI	04/01/20	Yes	Address - PROP H/PSONI AND CO. PLOT NO. B XXXIX-511, ST.NO.2, SHANTI NAGAR, INDUSTRIAL AREA-C, SUA ROAD, LDH	MODEL TOWN			
78	COMA/1990/2018	SANJAY GUPTA Vs NEETU KHURANA	04/01/20	Yes	Address - PROP/AUTH. SIGNATORY M/S CONFECTIONERY HUB, 8632, ST.NO.6 GURU ANGAD DEV COLONY, ATI ROAD, TEHSIL LDH. DIST. LDH.	MODEL TOWN			
79	COMA/5182/2018	KAWALJIT SINGH DUA Vs M/S PAHWA IRON AND STEEL COMPANY LTD	27/01/2020	Yes	Address - 823-INDUSTRIAL AREA-B, LINK ROAD, GILL CHOWK, LDH THROUGH ITS DIRECTOR GULSHAN KUMAR.	DIV.NO.1			
80	COMA/5131/2017	AXIS BANK Vs HARPREET SINGH	30/10/19	Yes	Address - R/O SIKH LI C/O 56 APO FEROZEPUR APO APO 912316 INDIA	DIV.NO.8			
81	COMA/7213/2017	AXIS BANK Vs ARJUN SINGH	28/01/20	Yes	Address - R/O 95 WARD 7, P.N.B STREET, DORAHA, LUDHIANA	DIV.NO.8			
82	COMA/9204/2017	M/s Sulphur Mills Ltd. Vs SUKHMINDER SINGH	09/01/20	Yes	Address - PROP OF M/S DHALIWAL KHETI SEWA CENTRE, OFFICE AT NEW BUS STAND, VILLAGE RAUKE KALAN, TEH. NIHAL SINGHWALA, DIST. MOGA	DIV.NO.1			
83	COMA/10851/2017	GURMEET SINGH Vs SAURAV	10/01/20	Yes	Address - PROP OF M/S TRENDY DIVVAS, OPPOSITE RAILWAY CHOWKI, JWALAPUR, HARIDWAR.	DIV.NO.1			
84	COMA/11461/2017	AXIS BANK Vs KULDEEP SINGH	28/01/20	Yes	Address - VILLAGE JANDLI KHURD TEHSIL FATEHABAD DIST FATEHABAD HARYANA	DIV.NO.8			
85	COMA/12181/2017	MAHI GRAPIC INTERNATIONAL Vs GIAN SINGH	10/01/20	Yes	Address - C/O SHOP OUT OF PROPERTY NO. 1901, ST.NO.5-6, MOHALLA GOBINDSAR, NEW SHIMLAPURI, LUDHIANA	DIV.NO.1			
86	COMA/13133/2017	M/S SWASTIK GLASS AND HARDWARE CO. Vs SAARAJ SINGH	10/01/20	Yes	Address - R/O VILLAGE TALLI SAIDA SAHU, POST OFFICE ARIFKE, DIST. FEROZEPUR.	DIV.NO.1			
87	COMA/15055/2017	AXIS BANK Vs RAGHBIR SINGH	10/01/20	Yes	Address - H.NO. 21, VILL. BHABIANA, TEH PHAGWARA, DISTT. KAPURTHALA, NEAR SARPANCH HOUSE	DIV.NO.8			
88	COMA/1691/2017	AXIS BANK Vs PARVEEN KUMAR	29/01/20	Yes	Address - HNO.455 PARTHANA ROAD VILL. NAIN MADLOUDA NAIN ALLUPUR ISRANA HARYANA	DIV.NO.7			
89	COMA/1692/2017	AXIS BANK Vs GURMEL SINGH	29/01/20	Yes	Address - R/O VPO DODA NEAR MILK PLANT DISTT. MUKTSAR	DIV.NO.7			
90	COMA/14433/2017	M/s Techstory Vs M/s Nitin Capital Mart	03/01/20	Yes	Address - SCO -15, OFFICE NO. 307-B, 3rd FLOOR, SAN FLAZA BUILDING, FEROZ GANDHI MARKET, LUDHIANA THROUGH ITS AUTH. REPRESENTATIVE NITIN GOYAL.	DIV.NO.1			
91	COMA/15484/2017	PREM SINGH SOKHI Vs SWINDER SINGH KHOKAR	10/01/20	Yes	Address - R/O 891/154-E-1, NEW PUNJAB MATA NAGAR, PAKHOWAL ROAD, LDH. 2nd ADDRESS SWINDER SINGH PARTNER M/S. CONCENTRIC SALES CORPORATION, 891/154-E-1, NEW PUNJAB MATA NAGAR, PAKHOWAL ROAD, LDH.	MODEL TOWN			
92	COMA/15819/2017	AMANDEEP KUMAR Vs SATWINDER SINGH	10/01/20	Yes	Address - R/O VILLAGE GURAM 141206, DISTT LDH.	DEHLON			
93	COMA/1360/2018	AJAY KUMAR SHARMA Vs HRITHIK SHARMA	10/01/20	Yes	Address - R/O 1688/27/4, ST.NO.4C, CHIMNI ROAD, NEW SHIMLAPURI, LDH.	MODEL TOWN			
94	COMA/3398/2018	AXIS BANK Vs VIR KAUR	29/01/20	Yes	Address - H.NO. 250, HOUSING BOARD COLONY FOU ROOM FEROZEPUR.	DIV.NO.8			
95	COMA/3400/2018	AXIS BANK Vs NARINDER SINGH	29/01/20	Yes	Address - H.NO. 605, B1, RATHPUR COLONY PINORE KALKA PANCHKULA, HARYANA.	DIV.NO.8			
96	COMA/4692/2018	NISHANT NAGGAR Vs KIRANDEEP KAUR	10/01/20	Yes	Address - R/O H.NO. 5518, NEW TAGORE NAGAR, HAIBOWAL KALAN, NEAR THIND MARKET, JASSINA CHOWK, LDH.	HAIBOWAL			
97	COMA/5667/2018	PARMIT SINGH Vs LALIT KUMAR	29/01/20	Yes	Address - GURU KIRPA COLLECTION, NEAR FINE FINISH TAILOR, OPP. GANPATI SHAWLS, CHAURA BAZAR, LDH.	MODEL TOWN			
98	COMA/6692/2018	State Bank of India Vs SATINDER PAL SINGH	17/01/20	Yes	Address - R/O VILL. KALEWAL, P.O. CHAUNTA, SUB TEHSIL KOOMKALAN, DIST. LDH.	SAHNEWAL			

99	COMA/6693/2018	State Bank of India Vs. KAMALPREET SINGH	17/01/20	Yes	Address - R/O VILL MAJRA, NEAR GOV'T. MIDDLE SCHOOL, SUB TEHSIL SAHNEWAL, DIST. LDH.	SAHNEWAL		
100	COMA/6759/2018	AMANDEEP SINGH Vs JASPREET SINGH	17/01/20	Yes	Address - R/O H.NO. 1126, BLOCK NO. 4, DARESI ROAD, MOHALLA, SUDHAN, LDH.	DIV.NO.1		
101	COMA/9288/2015	Indusind Bank Vs AMARJIT SINGH @ BUNTY	08/01/20	Yes	Address - H.NO.1366 MOHALLA NAIN VAS BALDEV HALWAYI WALI GALLI RAGHO MAJRA PATIALA	DIV.NO.5		
In the Court of SH. RAMESH KUMAR JMIC LUDHIANA								
List of cases in which Accused declared Proclaimed Offender in the month of JAN 2020								
S. No.	CIS No	FIR U/S	Title	Date of Decision	Disposal Type	Status	Name of Accused	
1	COMA/3819/2017	138 NI ACT	DCB Bank Ltd Vs YASH PAL	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	YASH PAL	
2	COMA/4198/2017	138 NI ACT	RAMAN KUMAR Vs JATINDER SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	JATINDER SINGH	
3	COMA/5134/2017	138 NI ACT	HDFC Bank Vs PARAMJIT SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	PARAMJIT SINGH	
4	COMA/5211/2017	138 NI ACT	HDFC Bank Vs RAKESH KUMAR SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	RAKESH KUMAR SINGH	
5	COMA/5865/2017	138 NI ACT	M/s C Mohan International Vs LUCKY	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	LUCKY	
6	COMA/6346/2017	138 NI ACT	State Bank of India Vs SANJEEV KUMAR	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	SANJEEV KUMAR	
7	COMA/6466/2017	138 NI ACT	Cholamandalam Investment and Finance Company Ltd. Vs TEERATH SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	TEERATH SINGH	
8	COMA/6486/2017	138 NI ACT	HDFC Bank Vs PARMOD KUMAR	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	PARMOD KUMAR	
9	COMA/6497/2017	138 NI ACT	HDFC Bank Vs ASHOK KUMAR	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	ASHOK KUMAR	
10	COMA/6568/2017	138 NI ACT	HDFC Bank Vs PARAMJIT SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	PARAMJIT SINGH	
11	COMA/6817/2017	138 NI ACT	HDFC Bank Vs GURWINDER SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	GURWINDER SINGH	
12	COMA/6819/2017	138 NI ACT	HDFC Bank Vs SIKANDER SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	SIKANDER SINGH	
13	COMA/7350/2017	138 NI ACT	HDFC Bank Vs SHRI GURU HARGOBIND SAHIB MODERN SCHOOL	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED		
14	COMA/7385/2017	138 NI ACT	HDFC Bank Vs AMARJIT SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	AMARJIT SINGH	
15	COMA/7389/2017	138 NI ACT	HDFC Bank Vs BAKSHISH SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	BAKSHISH SINGH	
16	COMA/7534/2017	138 NI ACT	JASBIR SINGH Vs Jyoti CONSTRUCTION	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	BALJINDEJ KUMAR	
17	COMA/7952/2017	138 NI ACT	Tata Capital Financial Services Vs BOOTA SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	BOOTA SINGH	
18	COMA/7956/2017	138 NI ACT	Tata Capital Financial Services Vs HARDEV SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	HARDEV SINGH	
19	COMA/7958/2017	138 NI ACT	Tata Capital Financial Services Vs SHAMSHER SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	SHAMSHER SINGH	
20	COMA/8023/2017	138 NI ACT	HDFC Bank Vs POOJA VERMA	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	POOJA VERNMA	
21	COMA/8493/2017	138 NI ACT	M's Idea Holding Limited Vs Elephant Energy Pvt Ltd	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	JAMES, ANDREW, KRISHNA, DINESH	
22	COMA/10771/2017	138 NI ACT	Capital First India Vs KETABUL REHMAN	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	KETABUL REHMAN	
23	COMA/10781/2017	138 NI ACT	Capital First India Vs MAJOR SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	MAJOR SINGH	
24	COMA/11124/2017	138 NI ACT	CHAMKAUR SINGH Vs MOHIT ARORA	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	MOHIT ARORA	
25	COMA/8734/2018	138 NI ACT	State Bank of India Vs SURINDER GOYAL	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	SURINDER GOYAL	
26	COMA/8735/2018	138 NI ACT	State Bank of India Vs DEVINDER PAL SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	DEVINDERPAL SINGH	
27	COMA/8832/2018	138 NI ACT	State Bank of India Vs SACHIN KUNDRA	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	SACHIN KUNDRA	
28	COMA/9308/2018	138 NI ACT	NAVEEN VERMA Vs ANANTA GOPAL RAY	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	ANANTA GOPAL RAY	
29	COMA/13532/2018	138 NI ACT	MOTI RAM Vs JASPAL SINGH @ JASSI	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	JASPAL SINGH @ JASSI	
30	COMA/17021/2018	138 NI ACT	NEERU BALA Vs DAMANPREET SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	DAMANPREET SINGH	
31	COMA/17285/2018	138 NI ACT	NEERU BALA Vs DAMANPREET SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	DAMANPREET SINGH	
32	COMA/17418/2018	138 NI ACT	CHARANJIT SINGH Vs MOHD MEHARWAN	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	MOHD MEHARWAN	
33	COMA/653/2019	138 NI ACT	RUNAL SOOD Vs GUNPREET SINGH	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	GUNPREET SINGH	
34	COMA/677/2019	138 NI ACT	IDFC BANK LTD Vs DOVE APPAREL PVT LTD	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	MANISHA JAIN AND NEERAJ JAIN	

35	COMA/687/2019	138 NI ACT	IDFC BANK LTD Vs DOVE APPAREL PVT LTD	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	MANISHA JAIN AND NEERAJ JAIN			
36	COMA/692/2019	138 NI ACT	VARINDER GUPTA Vs M/s H.L. Industries	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED				
37	COMA/804/2019	138 NI ACT	VISHAL KUMAR Vs AJAY @ BUNTI	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	AJAY @ BUNTY			
38	COMA/972/2019	138 NI ACT	SUKHDEV BAWA Vs RAMNIK BANSAL	03-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	RAMNIK BANSAL			
39	COMA/6459/2017	138 NI ACT	Kotak Mahindra Bank Vs AMRIK SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	AMRIK SINGH			
40	COMA/6525/2017	138 NI ACT	Kotak Mahindra Bank Vs HARBANS SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	HARBANS SINGH			
41	COMA/6526/2017	138 NI ACT	Kotak Mahindra Bank Vs PAPPU	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	PAPPU			
42	COMA/6532/2017	138 NI ACT	Kotak Mahindra Bank Vs RAJINDER PAL SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	RAJINDERPAL SINGH			
43	COMA/6562/2017	138 NI ACT	Kotak Mahindra Bank Vs HARBANS SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	HARBANS SINGH			
44	COMA/6576/2017	138 NI ACT	Kotak Mahindra Bank Vs JAGTAR SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	JAGTAR SINGH			
45	COMA/7943/2017	138 NI ACT	Tata Capital Financial Services Limited Vs MANJIT SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	MANJIT SINGH			
46	COMA/7945/2017	138 NI ACT	Tata Capital Financial Services Limited Vs BALVINDER SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	BALVINDER SINGH			
47	COMA/7946/2017	138 NI ACT	Tata Capital Financial Services Limited Vs GURDEEP SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	GURDEEP SINGH			
48	COMA/7948/2017	138 NI ACT	Tata Capital Financial Services Limited Vs TARLOCHAN SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	TARLOCHAN SINGH			
49	COMA/7270/2018	138 NI ACT	Indusind Bank Vs GURBEZ SINGH	04-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	GURBEZ SINGH			
50	COMA/9240/2018	138 NI ACT	M/S SMART SECURITY SERVICE Vs JAGDISH KUMAR	06-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	JAGDISH KUMAR			
51	COMA/464/2019	138 NI ACT	M/s Jindal Fine Industries Vs M/S SUNITHA CYCLE SHOPPE	06-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	SUNITHA			
52	COMA/7670/2019	138 NI ACT	BALDEV SINGH Vs M/S LUDHIANA CONCRETE	06-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	JHARSIMRAN SINGH WALLA AND GURSIMRAN SINGH WALLA			
53	COMA/7877/2017	138 NI ACT	HDFC Bank Vs JASWANT SINGH	07-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	JASWANT SINGH			
54	COMA/7955/2017	138 NI ACT	Tata Capital Financial Services Vs MANJEET SINGH	07-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	MANJEET SINGH			
55	COMA/8009/2017	138 NI ACT	Cholamandalam Investment and Finance Company Ltd. Vs RANJIT SINGH	07-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	RANJIT SINGH			
56	COMA/8011/2017	138 NI ACT	Cholamandalam Investment and Finance Company Ltd. Vs KAMAL KUMAR DUYA	07-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	KAMAL KUMAR DUYA			
57	COMA/8135/2017	138 NI ACT	HDFC Bank Vs RAKESH KUMAR	07-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	RAKESH KUMAR			
58	COMA/14101/2018	138 NI ACT	TUNU KUMAR Vs AMARJEET	07-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	AMARJEET			
59	COMA/17596/2018	138 NI ACT	TAJINDER SINGH Vs M/S P.C. IMPEX	07-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	AJAY KUMAR			
60	COMA/7359/2017	138 NI ACT	HDFC Bank Vs GURPREET SINGH	08-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	GURPREET SINGH			
61	COMA/7765/2017	138 NI ACT	HDFC Bank Vs MANJINDER SINGH	08-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	MANJINDER SINGH			
62	CRM/645/2017	138 NI ACT	BHANU GOYAL Vs RAJIV KUMAR	09-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	RAJIV KUMAR			
63	COMA/9315/2018	138 NI ACT	Mahindra and Mahindra Financial Services LTD. Vs PRABHNEET SINGH	09-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	PRABHNEET SINGH			
64	COMA/12977/2018	138 NI ACT	M/S NARANG ENTERPRISES Vs SANDEEP BHAGAT	09-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	SANDEEP BHAGAT			
65	COMA/13382/2018	138 NI ACT	M/S NARANG ENTERPRISES Vs SANDEEP BHAGAT	09-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	SANDEEP BHAGAT			
66	COMA/17409/2018	138 NI ACT	SANJAY THAKUR Vs AMARJEET SINGH	09-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	AMARJEET SINGH			
67	COMA/510/2019	138 NI ACT	DREAMLAND PROJECTS PVT LTD Vs AVTAR SINGH	09-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	AVTAR SINGH			
68	COMA/3938/2017	138 NI ACT	Bajaj Finance Ltd Vs ARUN KUMAR	13-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	ARUN KUMAR			
69	COMA/8990/2018	138 NI ACT	RAM PARSHAD JAIN Vs LOVELY KUMAR	13-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	LOVELY KUMAR			
70	COMA/9304/2018	138 NI ACT	ICICI Bank Limited Vs BALWINDER SINGH	13-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	BALWINDER SINGH			

71	COMA/9307/2018	138 NI ACT	ICICI Bank Limited Vs DARSHAN SINGH	13-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	DARSHAN SINGH		
72	COMA/9358/2018	138 NI ACT	M/S SANJEEV JAIN AGENCY Vs M/S SANASH CLOTHING	13-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	SANDEEP GUPTA		
73	COMA/9438/2018	138 NI ACT	M/S JINDAL ENTERPRISES Vs S.K MAHAJAN	13-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	S.K. MAHAJAN		
74	COMA/11495/2018	138 NI ACT	CAPITAL FIRST LTD Vs MANDEEP SINGH	13-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	MANDEEP SINGH		
75	COMA/13618/2018	138 NI ACT	D V ENTERPRISES Vs JASPAL KAUR	13-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.PC	DECIDED	JASPAL KAUR		
Certificate of Compliance of Instruction Regarding Proclaimed Persons U/S 83 OF Cr.P.C. for the Month of JANUARY 2020									
S. No.	CIS No	FIR	Title	Name of Accused and P.O. Declared on	Compliance of provision of 83 Cr.P.C.				
			NIL						
SR.NO.	NAME OF THE COURT	NO OF CASES IN WHICH ACCUSED HAS BEEN DECLARED PO	NO OF CASES IN WHICH PROCEEDINGS IN WHICH 83 CRPC HAS BEEN INITIATED	NO. OF CASES IN WHICH PROCEEDINGS U/S 83 CRPC HAVE NOT BEEN DULY INITIATED	REASONS FOR PROCEEDINGS HAVE NOT BEEN DULY U/S 83 CRPC	CERTIFICATE ARE SUBMITTED BY THE CONCERNED JUDICIAL OFFICER TO THE EFFECT THAT PROVISIONS OR SECTIONS 83 CRPC HAVE COMPLIED WITH AND DETAILS OF PROP. IMMOVEABLE AND MOVEABLE ARE PRECURED FROM THE ALL KNOWN SOURCES	WHETHER INTIMATION GIVEN TO THE SHO INCHARGE FOR THE INITIATING PROCEEDINGS U/S 174A IPC IF NO THEN REASONS		
	SHANKITAIRI JMJC LDH	0	0	0			0		
IN THE COURT OF MS. RAJBIR KAUR JMJC, LDH									
Consolidated report regarding Proclaimed Offender/person u/s 83 Cr.P.C. for the month of JANUARY , 2020									
Name of the District:									
S. No.	Name of the Court	No. of cases in which accused have been declared PO.	No. of cases in which Proceedings u/s 83 Cr.P.C. have been initiated	No. of cases in which proceedings u/s 83 Cr.P.C. have not been duly initiated	Reasons for proceedings not been duly initiated u/s 83 Cr.P.C.	Certificate as submitted by the concerned Judicial Officer to the effect that provisions of Section 83 Cr.P.C. have been complied with and details of properties, immovable and movable, are procured from all the known sources. (Copy of the certificate submitted by Judicial Officer to District and Sessions Judge be complied in this report)	Whether intimation given to SHO/ Incharge Police Station for initiating proceedings u/s 174-A of IPC (Yes/No). If no, then reasons thereof		
1	MS. RAJBIR KAUR		0		NIL				
IN THE COURT OF SH PUNEET MOHINIA, JMJC LUDHIANA									
CERTIFICATE OF COMPLIANCE OF INSTRUCTIONS REGARDING PROCLAIMED PERSON/OFFENDER UNDER SECTION 83 OF C.R.P.C FOR THE MONTH OF JAN 2020									
SR No	Case No	PO Declared	Title of the Case	Compliance of Provision of Section 83 Cr.p.c Made Yes or No	Remarks				
1	CHA/405/2014	03-01-2020	State V/s Gurpreet Singh FIR 104/2014, U/s 3,4,5 Immoral Act, PS Div NO 7, Ludhiana	Yes					
2	NDPS/010/2016	04-01-2020	State V/s Sucha Singh FIR 7/14, U/s 27-61-85 NDPS ACT, PS Koom Kalan,, Ludhiana	Yes					
3	CHI/2633/2018	06-01-2020	State V/s Kuldeep Singh @ Gaudu FIR 89/2018, U/s 379,411 IPC PS Div No 8, Ludhiana	Yes					
4	UCR/1038/2018	15-01-2020	State V/s Sukhdev Singh FIR 64/2018, U/s 61-1-14 Ex Act, PS Div No 8, Ludhiana	Yes					
5	CHI/3905/2013	18-01-2020	State V/s Rajiv Maini FIR 80/2008, U/s 420,467,468,471 IPC PS Div No 8, Ludhiana	Yes					
6	CHI/631/2016	22-01-2020	State V/s Amarjit Singh FIR 80/2008, U/s 61-1-14 Ex Act, PS Koom Kalan, Ldh PS Div No 8, Ludhiana	Yes					
7	CHI/2989/2018	23-01-2020	State V/s Sukhvir Singh FIR 39/2015, U/s 411 IPC PS Div No 8, Ludhiana	Yes					
8	CHI/1132/2018	28-01-2020	State V/s Rajiv Maini FIR 138/2018, U/s 419,384,120B,IPC PS Div No 8, Ludhiana	Yes					
9	COMI/678/2014	29-01-2020	Rajni V/s Sukhwinder Comp U/s 4406,498A,IPC PS Shimlupari, Ludhiana	Yes					
IN THE COURT OF SH. Jaswinder Pal, JMJC, LUDHIANA									
CONSOLIDATED REPORT REGARDING PROCLAIMED OFFENDER/PERSON U/S 83 CR. P.C. FOR THE MONTH OF Jan 2020									
NAME OF DISTRICT LUDHIANA									
SR. NO	NAME OF THE COURT	No of cases in which accused have been declared PO.	No of cases in which Proceedings u/s 83 Cr.P.C. have been initiated	No of cases in which Proceedings u/s 83 Cr.P.C. have not been duly initiated	Reasons for proceedings not been duly initiated u/s 83 Cr. P.C.	Certificate as submitted by the concerned Judicial Officer to the effect that provisions of Section 83 Cr. P.C. have been complied with and details of properties,immovable and movable, are procured from all the known sources	Whether intimation given to SHO/Incharge Police Station for initiating proceedings u/s174-A IPC (Yes/No). If No, then reasons thereof.		
1	Court of SH. JASWINDER PAL, JMJC, LUDHIANA	2	2	-	-	PROCEEDINGS PENDING	YES		
IN THE COURT OF SH. GURDARSHAN SINGH, JMJC, LDH FOR JANUARY, 2020									

Sr. No.	Cases	FIR/ U.S.	Party Name	DOI	DOD	Disposal Nature	DISPOSAL TYPE	NAME OF ACCUSED AND DATE OF DECLARATION
1	COMA/6056/2015	138 NI ACT	DALBIR SINGH Vs SUKHWINDER SINGH	15-09-2015	03-01-2020	po	U/S 299 CR. PC	SUKHWINDER SINGH DOD 3.1.2020
2	COMA/5427/2016	138 NI ACT	BRJU MOHAN Vs MANOJ KUMAR	03-06-2016	03-01-2020	po	U/S 299 CR. PC	MANOJ KUMAR DOD 3.1.2020
3	COMA/11808/2017	138 NI ACT	Kotak Mahindra Bank Vs SANDEEP KUMAR	27-09-2017	03-01-2020	po	U/S 299 CR. PC	SANDEEP KUMAR DOD 3.1.2020
4	COMA/12526/2017	138 NI ACT	Kotak Mahindra Bank Vs FAKARE ALAM	21-10-2017	03-01-2020	po	U/S 299 CR. PC	FAKARE ALAM DOD 3.1.2020
5	COMA/12592/2017	138 NI ACT	Kotak Mahindra Bank Vs AFSAR AHMAD	21-10-2017	03-01-2020	po	U/S 299 CR. PC	AFSAR AHMAD DOD 3.1.2020
6	COMA/15826/2017	138 NI ACT	MUNISHA Vs MR. BHUSHAN	22-12-2017	03-01-2020	po	U/S 299 CR. PC	BHUSHAN DOD 3.1.2020
7	COMA/3468/2018	138 NI ACT	KULVEER SINGH Vs GURMEET SINGH	13-03-2018	03-01-2020	po	U/S 299 CR. PC	GURMEET SINGH DOD 3.1.2020
8	COMA/4271/2018	138 NI ACT	INDERPAL SHUKLA Vs LOUKESH KUMAR MOURYA	31-03-2018	03-01-2020	po	U/S 299 CR. PC	LOOKESH MOURYA DOD 3.1.2020
9	COMA/4669/2018	138 NI ACT	BHUPINDER SINGH Vs M/S UNITED AUTOTECH	07-04-2018	03-01-2020	po	U/S 299 CR. PC	RAJIV DHIR DOD 3/1/2020
10	COMA/5468/2018	138 NI ACT	M/s Crystal Crop Protection Pvt limited Vs ABDUL HAMEED	21-04-2018	03-01-2020	po	U/S 299 CR. PC	ABDUL HAMEED DOD 3.1.2020
11	COMA/11860/2018	138 NI ACT	M/S MONGA TYRE PVT LTD Vs HARPREET SINGH TUTEJA	30-08-2018	03-01-2020	po	U/S 299 CR. PC	HARPREET SINGH DOD 3.1.2020
12	COMA/3067/2017	138 NI ACT	M/s Hero Exports Vs MANOJ SHARMA	22-03-2017	04-01-2020	po	U/S 299 CR. PC	MANOJ SHARMA DOD 4.1.2020
13	COMA/3515/2017	138 NI ACT	Kotak Mahindra Bank Vs SURAJ SINGH	31-03-2017	04-01-2020	po	U/S 299 CR. PC	SURAJ SINGH DOD 4.1.2020
14	COMA/3520/2017	138 NI ACT	Kotak Mahindra Bank Vs JYOTI PARSAD KUSHAVAHA	31-03-2017	04-01-2020	po	U/S 299 CR. PC	JYOTI PRASAD DOD 4.1.2020
15	COMA/3803/2017	138 NI ACT	M/s Indusind Bank Limited Vs ISHWAR SINGH	11-04-2017	04-01-2020	po	U/S 299 CR. PC	ISHWAR SINGH DOD 4.1.2020
16	COMA/4059/2017	138 NI ACT	Reliance Capital Limited Vs SHIV KUMAR	19-04-2017	04-01-2020	po	U/S 299 CR. PC	SHIV KUMAR DOD 4.1.2020
17	COMA/5150/2017	138 NI ACT	Reliance Commercial Finance Vs UMESH KUMAR JAIN	05-05-2017	04-01-2020	po	U/S 299 CR. PC	UMESH KUMAR JAIN DOD 4.1.2020
18	COMA/10595/2017	138 NI ACT	Capital First India Vs NEETU RANI	04-09-2017	04-01-2020	po	U/S 299 CR. PC	NEETU RANI DOD 4.1.2020
19	COMA/12511/2017	138 NI ACT	Kotak Mahindra Bank Vs ANIL KUMAR	21-10-2017	04-01-2020	po	U/S 299 CR. PC	ANIL KUMAR DOD 4.1.2020
20	COMA/12514/2017	138 NI ACT	Kotak Mahindra Bank Vs SANJAY TYAGI	21-10-2017	04-01-2020	po	U/S 299 CR. PC	SANJAY TYAGI DOD 4.1.2020
21	COMA/12515/2017	138 NI ACT	Kotak Mahindra Bank Vs SURESH KUMAR	21-10-2017	04-01-2020	po	U/S 299 CR. PC	SURESH KUMAR DOD 4.1.2020
22	COMA/12516/2017	138 NI ACT	Kotak Mahindra Bank Vs SHABABUL	21-10-2017	04-01-2020	po	U/S 299 CR. PC	SHABABUL DOD 4.1.2020
23	COMA/12517/2017	138 NI ACT	Kotak Mahindra Bank Vs PREM SINGH	21-10-2017	04-01-2020	po	U/S 299 CR. PC	PREM SINGH DOD 4.1.2020
24	COMA/12519/2017	138 NI ACT	Kotak Mahindra Bank Vs SATBIR SINGH	21-10-2017	04-01-2020	po	U/S 299 CR. PC	SATBIR SINGH DOD 4.1.2020
25	COMA/12521/2017	138 NI ACT	Kotak Mahindra Bank Vs SURENDER KUMAR	21-10-2017	04-01-2020	po	U/S 299 CR. PC	SURENDER KUMAR DOD 4.1.2020
26	COMA/12522/2017	138 NI ACT	Kotak Mahindra Bank Vs JABIR SINGH	21-10-2017	04-01-2020	po	U/S 299 CR. PC	JASBIR SINGH DOD 4.1.2020
27	COMA/12523/2017	138 NI ACT	Kotak Mahindra Bank Vs JITENDER DHANIRAM	21-10-2017	04-01-2020	po	U/S 299 CR. PC	JITENDER DHANIRAM DOD 4.1.2020
28	COMA/14465/2017	138 NI ACT	RAM PARSHAD JAIN Vs JAGPAL SINGH	30-11-2017	04-01-2020	po	U/S 299 CR. PC	JAGPAL SINGH DOD 4.1.2020
29	COMA/115/2018	138 NI ACT	VIKAS KHARBANDA Vs M/S ROHINI AGENCY	04-01-2018	04-01-2020	po	U/S 299 CR. PC	DV VINOD KUMAR DOD 4/1/2020
30	COMA/3585/2018	138 NI ACT	M/s Crystal Crop Protection Pvt limited Vs SEEMA DEVI	15-03-2018	04-01-2020	po	U/S 299 CR. PC	SEEMA DEVI DOD 4.1.2020
31	COMA/3919/2018	138 NI ACT	AMRIT PAL SINGH Vs GURMUKH CHAUHAN	22-03-2018	04-01-2020	po	U/S 299 CR. PC	GURMUKH CHAUHAN DOD 4.1.2020
32	COMA/55738/2013	138 NI ACT	PARMJIT SINGH Vs PRINCE MALHOTRA	22-12-2013	06-01-2020	po	U/S 299 CR. PC	PRINCE MALHOTRA DOD 6.1.2020
33	COMA/15292/2017	138 NI ACT	SUKHDEV SHARMA Vs LAKHWINDER KUMAR	18-12-2017	07-01-2020	po	U/S 299 CR. PC	LAKHWINDER KUMAR DOD 7/1/2020
34	COMA/4943/2018	138 NI ACT	M/s Ashish Mahajan Communication Vs M/S S.K TELECOM	16-04-2018	07-01-2020	po	U/S 299 CR. PC	JOGINDER PAL DOD 7/1/2020
35	COMA/10778/2018	138 NI ACT	VIPAN KUMAR Vs DHARMINDER KUMAR @ BOBBY	10-08-2018	08-01-2020	po	U/S 299 CR. PC	DHARMINDER KUMAR DOD 8/1/2020
36	COMA/12334/2017	138 NI ACT	RAJINDER PAL THAPAR Vs SANYAM JAIN	12-10-2017	09-01-2020	po	U/S 299 CR. PC	SANYAM JAIN DOD 9/1/2020
37	COMA/14466/2017	138 NI ACT	JASWINDER KUMAR Vs LALIT NANDA	30-11-2017	09-01-2020	po	U/S 299 CR. PC	LALIT NANDA DOD 9/1/2020
38	COMA/2250/2017	138 NI ACT	Capital First Limited Vs SUMIT SONI	02-03-2017	10-01-2020	po	U/S 299 CR. PC	SUMIT SONI DOD 10/1/2020

39	COMA/14107/2017	138 NI ACT	Kotak Mahindra Bank Vs SHAM LAL	22-11-2017	10-01-2020	po	U/S 299 CR. PC	SHAM LAL DOD 10/1/2020		
40	COMA/2519/2018	138 NI ACT	Bajaj Finance Ltd Vs PARDEEP KUMAR	23-02-2018	10-01-2020	po	U/S 299 CR. PC	PARDEEP KUMAR DOD 10/1/2020		
41	COMA/6712/2017	138 NI ACT	MAHINDER SINGH Vs BRIJ BHANDARI	03-06-2017	13-01-2020	po	U/S 299 CR. PC	BRIJ BHANDARI DOD 13/1/2020		
42	COMA/2702/2018	138 NI ACT	State Bank of India Vs VONISHA ARORA	26-02-2018	13-01-2020	po	U/S 299 CR. PC	VONISHA ARORA DOD 13/1/2020		
43	COMA/3584/2018	138 NI ACT	M/s Crystal Crop Protection Pvt limited Vs HARVINDERDEEP SINGH	15-03-2018	13-01-2020	po	U/S 299 CR. PC	HARVINMDE RDEEP DOD 13/1/2020		
44	COMA/8066/2018	138 NI ACT	M/S VASUNDHARA APPARELS Vs SANDEEP BHAGAT	11-06-2018	13-01-2020	po	U/S 299 CR. PC	SANDEEP BHAGAT DOD 13/1/2020		
45	COMA/7185/2016	138 NI ACT	SUPREET SINGH Vs NEERU LUTHRA	14-07-2016	20-01-2020	po	U/S 299 CR. PC	NEERU LUTHRA DOD 20/1/2020		
46	COMA/11649/2017	138 NI ACT	KANAV SACHDEVA Vs RAHUL BHATNAGAR	25-09-2017	20-01-2020	po	U/S 299 CR. PC	RAHUL BHATNAGAR DOD 20/1/2020		
47	COMA/13853/2017	138 NI ACT	JASBIR SINGH Vs INDERJIT SINGH	18-11-2017	20-01-2020	po	U/S 299 CR. PC	INDERJIT SINGH DOD 20/1/2020		
48	COMA/15029/2017	138 NI ACT	Bajaj Finance Ltd Vs BITTU SHAWL TRADERS	13-12-2017	20-01-2020	po	U/S 299 CR. PC	YASHPAL GARG DOD 20/1/2020		
49	COMA/15044/2017	138 NI ACT	Bajaj Finance Ltd Vs NARULA IRON STORE	13-12-2017	20-01-2020	po	U/S 299 CR. PC	GURMEET SINGH DOD 20/1/2020		
50	COMA/2517/2018	138 NI ACT	Bajaj Finance Ltd Vs AMIT SHARMA	23-02-2018	20-01-2020	po	U/S 299 CR. PC	AMIT SHARMA DOD 20/1/2020		
51	COMA/3516/2018	138 NI ACT	DEEPAK BADDYAL Vs GIRISH	14-03-2018	20-01-2020	po	U/S 299 CR. PC	GIRISH DOD 20/1/2020		
52	COMA/3583/2018	138 NI ACT	M/s Crystal Crop Protection Pvt limited Vs NARESH MANDAL	15-03-2018	20-01-2020	po	U/S 299 CR. PC	NARESH MANDAL DOD 20/1/2020		
53	COMA/4945/2018	138 NI ACT	M/s Ashish Mahajan Communication Vs M/S VANSHIKA ELECTRONICS	16-04-2018	20-01-2020	po	U/S 299 CR. PC	DES RAJ DOD 20/1/2020		
54	COMA/14691/2018	138 NI ACT	MOHIT GHAI Vs POOJA GHAI	26-10-2018	20-01-2020	po	U/S 299 CR. PC	POOJA GHAI DOD 20/1/2020		
55	COMA/3039/2017	138 NI ACT	Kotak Mahindra Bank Vs PIRASHAH	22-03-2017	21-01-2020	po	U/S 299 CR. PC	PIRASHAH DOD 21/1/2020		
56	COMA/14041/2017	138 NI ACT	SATISH CHANDRA SANWALKA Vs M/s Eagle Constructions	21-11-2017	21-01-2020	po	U/S 299 CR. PC	EAGLE CONSTRUCTI ONS DOD 21/1/2020		
57	COMA/14664/2017	138 NI ACT	DAVINDER BHATIA Vs ADITYA JAIN	07-12-2017	21-01-2020	po	U/S 299 CR. PC	ADITYA JAIN DOD 21/1/2020		
58	COMA/15048/2017	138 NI ACT	Bajaj Finance Ltd Vs MEENU IRON SALES	13-12-2017	21-01-2020	po	U/S 299 CR. PC	MEENU IRON SALES DOD 21/1/2020		
59	COMA/11/2018	138 NI ACT	MOHANBIR SINGH Vs PRINCE MALHOTRA	03-01-2018	21-01-2020	po	U/S 299 CR. PC	PRINCE MALHOTRA DOD 21/1/2020		
60	COMA/2958/2018	138 NI ACT	KULWINDER PAL SINGH Vs KULBIR SINGH	05-03-2018	21-01-2020	po	U/S 299 CR. PC	KULBIR SINGH DOD 21/1/2020		
61	COMA/15704/2017	138 NI ACT	ARMAAN IMPEX Vs PLUTO CERAMIC	22-12-2017	22-01-2020	po	U/S 299 CR. PC	NISHAL KISHORE DOD 22/1/2020		
62	COMA/6694/2017	138 NI ACT	MANJIT RAM Vs RAJU SAGAR	02-06-2017	23-01-2020	po	U/S 299 CR. PC	RAJU SAGAR DOD 23/1/2020		
63	COMA/3049/2017	138 NI ACT	Kotak Mahindra Bank Vs MOHD. SALEEM	22-03-2017	24-01-2020	po	U/S 299 CR. PC	MOHD SALEEM DOD 24/1/2020		
64	COMA/6600/2017	138 NI ACT	IZHAR AHMED Vs JASHIN MEHRA	31-05-2017	24-01-2020	po	U/S 299 CR. PC	JASHIN MEHRA DOD 24/1/2020		
65	COMA/12439/2017	138 NI ACT	M/s VK Traders Vs LACHHMI	16-10-2017	24-01-2020	po	U/S 299 CR. PC	LACHHMI DOD 24/1/2020		
66	COMA/14585/2017	138 NI ACT	AMIT SHARMA Vs MOHD NOOR ALAM	05-12-2017	24-01-2020	po	U/S 299 CR. PC	MOHD NOOR ALAM DOD 24/1/2020		
67	COMA/14649/2017	138 NI ACT	State Bank of India Vs ANU VERMA	07-12-2017	24-01-2020	po	U/S 299 CR. PC	ANU VERMA DOD 24/1/2020		
68	COMA/14796/2017	138 NI ACT	State Bank of India Vs SACHIN KUMAR	08-12-2017	24-01-2020	po	U/S 299 CR. PC	SACHIN KUMAR DOD 24/1/2020		
69	COMA/2942/2018	138 NI ACT	ICICI Bank Vs HARMEET SINGH	05-03-2018	24-01-2020	po	U/S 299 CR. PC	HARMEET SINGH DOD 24/1/2020		
70	COMA/2944/2018	138 NI ACT	ICICI Bank Vs AMARDEEP SINGH	05-03-2018	24-01-2020	po	U/S 299 CR. PC	AMARDEEP SINGH DOD 24/1/2020		
71	COMA/2945/2018	138 NI ACT	ICICI Bank Vs TEJA SINGH PANNU	05-03-2018	24-01-2020	po	U/S 299 CR. PC	TEJA SINGH PANNU DOD 24/1/2020		
72	COMA/4272/2018	138 NI ACT	SURJIT SINGH Vs AMRIK SINGH	31-03-2018	24-01-2020	po	U/S 299 CR. PC	AMRIK SINGH DOD 24/1/2020		
73	COMA/404/2019	138 NI ACT	PRIYANKA Vs KOMAL SOBTI	10-01-2019	24-01-2020	po	U/S 299 CR. PC	KOMAL SOBTI DOD 24/1/2020		
74	COMA/2697/2019	138 NI ACT	PRIYANKA Vs KOMAL SOBTI	26-02-2019	24-01-2020	po	U/S 299 CR. PC	KOMAL SOBTI DOD 24/1/2020		
75	COMA/10955/2017	138 NI ACT	RAKESH SINGH Vs RAM PIARA	11-09-2017	27-01-2020	po	U/S 299 CR. PC	RAM PIARA DOD 27/1/2020		
76	COMA/14043/2017	138 NI ACT	M/s Rajan Computers Vs HARPREET SHARMA	21-11-2017	27-01-2020	po	U/S 299 CR. PC	HARPREET SHARMA DOD 27/1/2020		
77	COMA/7084/2017	138 NI ACT	Capital First Limited Vs KAPIL KUMAR	13-06-2017	28-01-2020	po	U/S 299 CR. PC	KAPIL KUMAR DOD 28/1/2020		
78	COMA/7089/2017	138 NI ACT	Capital First Limited Vs JAR SINGH	13-06-2017	28-01-2020	po	U/S 299 CR. PC	JAR SINGH DOD 28/1/2020		
79	COMA/7280/2017	138 NI ACT	Capital First Limited Vs ANTAR PAL SINGH	14-06-2017	28-01-2020	po	U/S 299 CR. PC	ANTAR PAL SINGH DOD 28/1/2020		

80	COMA/7296/2017	138 NI ACT	Capital First Limited Vs CHETAN KUMAR	14-06-2017	28-01-2020	po	U/S 299 CR. PC	CHETAN KUMAR DOD 28/1/2020		
81	COMA/14275/2017	138 NI ACT	Capital First Limited Vs AMIT KUMAR	27-11-2017	28-01-2020	po	U/S 299 CR. PC	AMIT KUMAR DOD 28/1/2020		
82	COMA/14276/2017	138 NI ACT	Capital First Limited Vs SOHRAB SINGH	27-11-2017	28-01-2020	po	U/S 299 CR. PC	SOURABH SINGH DOD 28/1/2020		
83	COMA/14277/2017	138 NI ACT	Capital First Limited Vs DHARMENDER	27-11-2017	28-01-2020	po	U/S 299 CR. PC	DHARMENDER DOD 28/1/2020		
84	COMA/6263/2018	138 NI ACT	JAGVIR KAUR Vs M/S UNI 1 INDIA COMPANY	08-05-2018	28-01-2020	po	U/S 299 CR. PC	AJAZ SATT AND ASHFAQ SATT DOD 28/1/2020		
85	COMA/1788/2017	138 NI ACT	Kotak Mahindra Bank Vs RAHINDER KUMAR	22-02-2017	31-01-2020	po	U/S 299 CR. PC	RAHINDER KUMAR DOD 31/1/2020		
86	COMA/3614/2017	138 NI ACT	Kotak Mahindra Bank Vs JAI BHAGWAN	06-04-2017	31-01-2020	po	U/S 299 CR. PC	JAI BHAGWAN DOD 31/1/2020		
87	COMA/3615/2017	138 NI ACT	Kotak Mahindra Bank Vs VISHESH KUMAR TYAGI	06-04-2017	31-01-2020	po	U/S 299 CR. PC	VISHESH KUMAR TYAGI DOD 31/1/2020		
88	COMA/6263/2017	138 NI ACT	M/s Express Logistics Vs M/s Muskan Power Infrastructure Ltd	22-05-2017	31-01-2020	po	U/S 299 CR. PC	RAVI MAHAJAN DOD 31/1/2020		
89	COMA/6336/2018	138 NI ACT	M/S ZAMINDARA INVESTMENT AND CONSULTANCY PVT LTD Vs AMAR SINGH	09-05-2018	31-01-2020	po	U/S 299 CR. PC	AMAR SINGH DOD 31/1/2020		
90	COMA/8752/2018	138 NI ACT	RAKESH KUMAR Vs AMARJIT	14-06-2018	31-01-2020	po	U/S 299 CR. PC	AMARJIT DOD 31/1/2020		
IN THE COURT OF : SH. DEVNOOR SINGH CIVIL JUDGE (JUNIOR DIVISION)										
PO LIST JANUARY 2020										
SR. NO	CASE TYPE	CIS NO	Date of Institution	Age of Case	COMPLAINANT NAME	NAME AND ADDRESS OF ACCUSED	POLICE STATION	DOD	ACT	Status of Case
1	COMA	2944/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	NATHU SINGH DHAKAD , PROP. JAI HINGLAJI MAA , DEHERWARA KOLARAD DIST SHIVPURI	DIV 2	16-01-2020	138 NI	PO U/S 299
2	COMA	2933/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	SANDEEP KUMAR , VPO KOTA KATHAL, HARYANA	DIV 2	16-01-2020	138 NI	PO U/S 299
3	COMA	2941/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	SARGUN SNGH R/P VILLAGE RASULPUR TEHSIL JAGRAON DIST LDH	DIV 2	16-01-2020	138 NI	PO U/S 299
4	COMA	2943/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	pagat singh r/o waraichan Road samana dist patiala	DIV 2	16-01-2020	138 NI	PO U/S 299
5	COMA	2949/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	ANIL SHARMA VPO HATHWALA PANIPAT HARYANA	DIV 2	16-01-2020	138 NI	PO U/S 299
6	COMA	2938/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	GURSHARAN SINGH R/O WARAICHAN ROAD SAMANA DIST PATIALA	DIV 2	16-01-2020	138 NI	PO U/S 299
7	COMA	2958/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	M. MOHAMMED FAROOL R/O MAIN KANDY STREET, BHEEM NAGAR DIST TRICHY TAMIL NADU	DIV 2	16-01-2020	138 NI	PO U/S 299
8	COMA	2950/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	BABITA KUMARI R/O VILLAGE BEHATWRAA , BLOCK KEOTI , DIST DARBHANGA BIHA	DIV 2	16-01-2020	138 NI	PO U/S 299
9	COMA	15109/2018	01-11-2018	1 YEARS 2 MONTHS	CRYSTAL CROP	KOTALIAH R/O VPO RAGHUNADHAPALEM MANDAL DIST TELANGANA	DIV 2	16-01-2020	138 NI	PO U/S 299
10	COMA	2947/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	CHANDRA BHAN SINGH YADAV R/O BEEJ BHANDAR , MAIN ROAD , BAIRAD DIST SHIVPURI	DIV 2	16-01-2020	138 NI	PO U/S 299
11	COMA	2951/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	JASPREET SINGH R/O VILLAGE JANDRKE DIST UKHARSAR PUNJAB	DIV 2	16-01-2020	138 NI	PO U/S 299
12	COMA	2940/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	KOLLA SAMBASIVARAO R/O CHIRALA ROAD OPP BALAJI CLOTH MARKET PARCHUR ANDHRA PRADESH	DIV 2	16-01-2020	138 NI	PO U/S 299
13	COMA	2953/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	SURJEET SINGH R/O MODEL TOWN DIST YAMUNAGAR , HARYANA	DIV 2	16-01-2020	138 NI	PO U/S 299
14	COMA	2946/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	LAXMAN PURI , R/O M.S. ROAD , GASWANI , VIJAYPUR DIST SHEOPUR ME	DIV 2	16-01-2020	138 NI	PO U/S 299
15	COMA	2935/2019	01-03-2019	9 MONTHS	CRYSTAL CROP	SUKHBIR SINGH R/O JURASTI , SAMALAKHA DIST PANIPAT HARYANA	DIV 2	16-01-2020	138 NI	PO U/S 299
16	COMA	2678/2019	25-02-2019	10 MONTHS	CRYSTAL CROP	K. RAMACHANTHIRAN , R/O SIVAN KOVIL BACK PERMABALUR TAMIL NADU	DIV 2	08-01-2020	138 NI	PO U/S 299
17	COMA	2672/2019	25-02-2019	10 MONTHS	CRYSTAL CROP	peram sri nivasulu reddy R/O 31-B , MAIN ROAD , NORTH RAJUPALEM , KODAVALUR , DIST SPSR NELLORE , ANDHRA PRADESH	DIV 2	08-01-2020	138 NI	PO U/S 299
18	COMA	2671/2019	25-02-2019	10 MONTHS	CRYSTAL CROP	R. BASKER R/O 286-A , BABU COMPLEX , KEEL MANPUR MAIN ROAD THIRUVIDAIMA TAMIL NADU	DIV 2	08-01-2020	138 NI	PO U/S 299
19	COMA	2676/2019	25-02-2019	10 MONTHS	CRYSTAL CROP	P RAJU R/O 358/2 , RAJIV NAGAR , THOMBANKUDISAI , DIST THANJAVUR , TAMIL NADU	DIV 2	08-01-2020	138 NI	PO U/S 299
20	COMA	2680/2019	25-02-2019	10 MONTHS	CRYSTAL CROP	VIJAYABALAKRISHNAN R/O 288 , ANNASALI , RASIPURAM DIST NAMAKKAL TAMIL NADU	DIV 2	08-01-2020	138 NI	PO U/S 299
21	COMA	2677/2019	25-02-2019	10 MONTHS	CRYSTAL CROP	M/ ANJANEYULU R/O SHOP NO 5691 , MAINROAD , VINJAMUR , ANDHRA PRADESH	DIV 2	08-01-2020	138 NI	PO U/S 299
22	COMA	2764/2019	25-02-2019	10 MONTHS	CRYSTAL CROP	KARUKUTLA VENKATA RATNAM R/O HNO 133 PADMATA BAZAAR , GAGIREDDYPALEM , KALIGIRI , ANDHRA PRADESH	DIV 2	08-01-2020	138 NI	PO U/S 299
23	COMA	2669/2019	25-02-2019	10 MONTHS	CRYSTAL CROP	BALJINDER SINGH R/O VILLAGE BARDIAPUR , BLOCK SAMANA DIST PATIALA	DIV 2	08-01-2020	138 NI	PO U/S 299
24	COMA	8294/2018	12-06-2018	1 year 6 months	M/S NEW ALL INDIA	TARANG AGGARWAL , 8-B INDUSTRIAL AREA BANMORE MORENA	DIV 2	07-01-2020	138 NI	PO U/S 299

Sr. No.	Cases	FIR /U.S	Party Name	Registration date	Date of Decision	Status	Disposal TYPE	Name of Accused and Date of Declaration		
25	COMA	17402/2018	19-12-2018	1 year	M/S RAMN PAPER MART	RAJINDER KAUR R/O 2163 PHASE 2 , URBAN ETATE DUGRI	SHIMLAPURI	24-01-2020	138 NI	PO U/S 299
26	COMA	1420/2018	01-03-2018	1 YEAR 8 MONTHS	MANVEER FINANCIAL SERVICES	JASPAL SINGH R/O HNO 24 , VILLAGE RAUR TEH AND DIST LDH	DARESI	24-01-2020	138 NI	PO U/S 299
27	COMA	7572/2018	30-05-2018	1 YEAR 7 MONTHS	SHAKTI INDUSTRY	SUNIL GUCHAIT R/O 10/2B , BAMA CHARANROY ROAD KOLKATA	DIV NO 6	07-01-2020	138 NI	PO U/S 299
28	COMA	7571/2018	30-05-2018	1 YEAR 7 MONTHS	SHAKTI INDUSTRY	SANJAY AGGARWAL RO 91/15A , BOSE PUKAR ROAD KASBA	DIV NO 6	07-01-2020	138 NI	PO U/S 299
PO List jan 2020 IN THE COURT SHYIAI KUMAR I MIC LUDHIANA										
1	COMA/9607/2018	U/S 138	G S SANDHAR Vs GURMEET SINGH	16-07-2018	03-01-2020	P.O.	U/S 299 CR. PC	GURMEET SINGH 03-01-2020		
2	COMA/9705/2018	U/S 138	M/s Indusind Bank Limited Vs SURINDER KUMAR BATRA	17-07-2018	03-01-2020	P.O.	U/S 299 CR. PC	SURINDER KUMAR BATRA 03-01-2020		
3	COMA/10191/2018	U/S 138	M/s Indusind Bank Limited Vs PINTU KUMAR	25-07-2018	03-01-2020	P.O.	U/S 299 CR. PC	PINTU KUMAR 03-01-2020		
4	COMA/11149/2018	U/S 138	Bajaj Finance Ltd Vs MANGE RAM	21-08-2018	03-01-2020	P.O.	U/S 299 CR. PC	MANGE RAM 03-01-2020		
5	COMA/12286/2018	U/S 138	Reliance Commercial Finance Vs SUKHDEV SINGH	10-09-2018	03-01-2020	P.O.	U/S 299 CR. PC	SUKHDEV SINGH 03-01-2020		
6	COMA/12287/2018	U/S 138	Reliance Commercial Finance Vs NISHA PARKASH	10-09-2018	03-01-2020	P.O.	U/S 299 CR. PC	NISHA PARKASH 03-01-2020		
7	COMA/12289/2018	U/S 138	Reliance Commercial Finance Vs SURESH PANDAY	10-09-2018	03-01-2020	P.O.	U/S 299 CR. PC	SURESH PANDAY 03-01-2020		
8	COMA/12293/2018	U/S 138	Reliance Commercial Finance Vs DARSHAN SINGH	10-09-2018	03-01-2020	P.O.	U/S 299 CR. PC	DARSHAN SINGH 03-01-2020		
9	COMA/12297/2018	U/S 138	Reliance Commercial Finance Vs JOGINDER SINGH	10-09-2018	03-01-2020	P.O.	U/S 299 CR. PC	JOGINDER SINGH 03-01-2020		
10	COMA/12951/2018	U/S 138	M/s Indusind Bank Limited Vs KAMALJEET KAUR	21-09-2018	03-01-2020	P.O.	U/S 299 CR. PC	KAMALJEET KAUR 03-01-2020		
11	COMA/13763/2018	U/S 138	State Bank of India Vs NOORPREET KAUR	10-10-2018	03-01-2020	P.O.	U/S 299 CR. PC	NOORPREET KAUR 03-01-2020		
12	COMA/13893/2018	U/S 138	Kotak Mahindra Bank Ltd Vs NEW GREEN LAND TRANSPORT COMPANY	12-10-2018	03-01-2020	P.O.	U/S 299 CR. PC	AMRIK SINGH 03-01-2020		
13	COMA/15094/2018	U/S 138	Cholamandalam Investment and Finance Company Ltd. Vs SARABJEET SINGH	01-11-2018	03-01-2020	P.O.	U/S 299 CR. PC	SARABJEET SINGH 03-01-2020		
14	COMA/15554/2018	U/S 138	YADWINDER SHARMA Vs KHUSHWINDER SINGH @ KALA	12-11-2018	03-01-2020	P.O.	U/S 299 CR. PC	KHUSHWINDER SINGH 03-01-2020		
15	COMA/15817/2018	U/S 138	RAM PARSHAD JAIN Vs KAMALJEET SINGH	15-11-2018	03-01-2020	P.O.	U/S 299 CR. PC	KAMALJEET SINGH 03-01-2020		
16	COMA/15819/2018	U/S 138	State Bank of India Vs ARUN KUMAR SHARMA	15-11-2018	03-01-2020	P.O.	U/S 299 CR. PC	ARUN KUMAR SHARMA 03-01-2020		
17	COMA/15918/2018	U/S 138	Ludhiana Pry Co op Agri Development Bank Ltd Vs HARPREET KAUR	17-11-2018	03-01-2020	P.O.	U/S 299 CR. PC	HARPREET KAUR 03-01-2020		
18	COMA/15938/2018	U/S 138	State Bank of India Vs MANJIT KAUR	19-11-2018	03-01-2020	P.O.	U/S 299 CR. PC	MANJIT KAUR 03-01-2020		
19	COMA/16624/2018	U/S 138	M/s Indusind Bank Limited Vs KAUSHAL SHARMA	29-11-2018	03-01-2020	P.O.	U/S 299 CR. PC	KAUSHAL SHARMA 03-01-2020		
20	COMA/16843/2018	U/S 138	YOGESH KUMAR Vs HARPREET KAUR	04-12-2018	03-01-2020	P.O.	U/S 299 CR. PC	HARPREET KAUR 03-01-2020		
21	COMA/48/2019	U/S 138	Reliance Commercial Finance Vs HARSIMRANJIT SINGH	03-01-2019	03-01-2020	P.O.	U/S 299 CR. PC	HARSIMRANJIT SINGH 03-01-2020		
22	COMA/55/2019	U/S 138	M/s Indusind Bank Limited Vs SAJIA BANO	03-01-2019	03-01-2020	P.O.	U/S 299 CR. PC	SAJIA BANO 03-01-2020		
23	COMA/1332/2019	U/S 138	M/s Indusind Bank Limited Vs SIDHARTH	22-01-2019	03-01-2020	P.O.	U/S 299 CR. PC	SIDHARTH 03-01-2020		
24	COMA/1573/2017	U/S 138	Kotak Mahindra Bank Vs HARBANS SINGH	16-02-2017	04-01-2020	P.O.	U/S 299 CR. PC	HARBANS SINGH 04-01-2020		
25	COMA/9040/2017	U/S 138	Kotak Mahindra Bank Vs RAJESH KUMAR MAURYA	03-08-2017	04-01-2020	P.O.	U/S 299 CR. PC	RAJESH KUMAR MAURYA 04-01-2020		
26	COMA/161/2018	U/S 138	Ludhiana Pry Co op Agri Development Bank Ltd Vs BALJINDER SINGH	04-01-2018	04-01-2020	P.O.	U/S 299 CR. PC	BALJINDER SINGH 04-01-2020		
27	COMA/870/2018	U/S 138	State Bank of India Vs SUPRIYA PURI	19-01-2018	04-01-2020	P.O.	U/S 299 CR. PC	SUPRIYA PURI 04-01-2020		
28	COMA/9598/2018	U/S 138	M/S HDFC Bank Limited Vs GURWINDER SINGH	16-07-2018	04-01-2020	P.O.	U/S 299 CR. PC	GURWINDER SINGH 04-01-2020		
29	COMA/10194/2018	U/S 138	KARAMJIT SINGH Vs DAVINDER SINGH	25-07-2018	04-01-2020	P.O.	U/S 299 CR. PC	DAVINDER SINGH 04-01-2020		
30	COMA/11213/2018	U/S 138	Bajaj Finance Ltd Vs TEJINDER SINGH	21-08-2018	04-01-2020	P.O.	U/S 299 CR. PC	TEJINDER SINGH 04-01-2020		
31	COMA/13358/2018	U/S 138	HDFC Bank LTD Vs RAJWANT SINGH	01-10-2018	04-01-2020	P.O.	U/S 299 CR. PC	RAJWANT SINGH 04-01-2020		
32	COMA/13760/2018	U/S 138	M/s Indusind Bank Limited Vs MOHINDER SINGH Vs KULDEEP SINGH	10-10-2018	04-01-2020	P.O.	U/S 299 CR. PC	KULDEEP SINGH 04-01-2020		

33	COMA/15721/2018	U/S 138	State Bank of India Vs NETAR SINGH	14-11-2018	04-01-2020	P.O.	U/S 299 CR. PC	NETAR SINGH 04-01-2020		
34	COMA/16358/2018	U/S 138	MANJU Vs SUNITA	26-11-2018	04-01-2020	P.O.	U/S 299 CR. PC	SUNITA 04-01-2020		
35	COMA/17706/2018	U/S 138	PAWAN KUMAR Vs SHIVA SACHDEVA	21-12-2018	04-01-2020	P.O.	U/S 299 CR. PC	SHIVA SACHDEVA 04-01-2020		
36	COMA/1188/2019	U/S 138	Ludhiana Central cooperative Bank Limited Vs RAMESH KUMAR	19-01-2019	04-01-2020	P.O.	U/S 299 CR. PC	RAMESH KUMAR 04-01-2020		
37	COMA/3356/2019	U/S 138	State Bank of India Vs AJAY KUMAR SINGH	12-03-2019	04-01-2020	P.O.	U/S 299 CR. PC	AJAY KUMAR SINGH 04-01-2020		
38	COMA/12866/2018	U/S 138	SUNITA RANI Vs CHARANJIT KAUR	20-09-2018	06-01-2020	P.O.	U/S 299 CR. PC	CHARANJIT KAUR 06-01-2020		
39	COMA/10412/2018	U/S 138	DCB Bank Ltd Vs BHUPINDER SINGH	31-07-2018	07-01-2020	P.O.	U/S 299 CR. PC	BHUPINDER SINGH 07-01-2020		
40	COMA/10733/2018	U/S 138	Punjab National Bank Vs BHUPINDER KUMAR TYAGI	09-08-2018	08-01-2020	P.O.	U/S 299 CR. PC	BHUPINDER KUMAR TYAGI 08-01-2020		
41	COMA/10734/2018	U/S 138	Punjab National Bank Vs GURPREET SINGH CHAUHAN	09-08-2018	08-01-2020	P.O.	U/S 299 CR. PC	GURPREET SINGH CHAUHAN 08-01-2020		
42	COMA/12858/2018	U/S 138	AMIT JAIN Vs MUNISH MAINI	18-09-2018	08-01-2020	P.O.	U/S 299 CR. PC	MUNISH MAINI 08-01-2020		
43	COMA/8275/2017	U/S 138	Kotak Mahindra Bank Vs BALJIT KUMAR	13-07-2017	09-01-2020	P.O.	U/S 299 CR. PC	BALJIT KUMAR 09-01-2020		
44	COMA/469/2018	U/S 138	Bajaj Finance Ltd Vs AMIT SHARMA	11-01-2018	09-01-2020	P.O.	U/S 299 CR. PC	AMIT SHARMA 09-01-2020		
45	COMA/478/2018	U/S 138	Bajaj Finance Ltd Vs PARDEEP KUMAR	11-01-2018	09-01-2020	P.O.	U/S 299 CR. PC	PARDEEP KUMAR 09-01-2020		
46	COMA/2323/2018	U/S 138	ASHOK KUMAR JAIN Vs BHUNDA RAM HIRA LAL PATEL	21-02-2018	09-01-2020	P.O.	U/S 299 CR. PC	BHUNDA RAM HIRA LAL 09-01-2020		
47	COMA/10802/2018	U/S 138	Punjab National Bank Vs PUNEET SACHDEVA	13-08-2018	09-01-2020	P.O.	U/S 299 CR. PC	PUNEET SACHDEVA 09-01-2020		
48	COMA/11173/2018	U/S 138	Bajaj Finance Ltd Vs M/S N D FILLING	21-08-2018	09-01-2020	P.O.	U/S 299 CR. PC	Naresh kumar devgan 09-01-2020		
49	COMA/2177/2019	U/S 138	Bajaj Finance Ltd Vs PAWAN KUMAR	15-02-2019	09-01-2020	P.O.	U/S 299 CR. PC	PAWAN KUMAR 09-01-2020		
50	COMA/2208/2019	U/S 138	Bajaj Finance Ltd Vs SHAM LAL	15-02-2019	09-01-2020	P.O.	U/S 299 CR. PC	SHAM LAL 09-01-2020		
51	COMA/10878/2018	U/S 138	KAMAL CYCLE COMPONENT PVT LTD Vs M/S RUBBAB EXPORTS	14-08-2018	13-01-2020	P.O.	U/S 299 CR. PC	MOHD. A SAQIB 13-01-2020		
52	COMA/1119/2018	U/S 138	Capital First Limited Vs MOHD. ASIF	23-01-2018	14-01-2020	P.O.	U/S 299 CR. PC	MOHD. ASIF 14-01-2020		
53	COMA/12045/2018	U/S 138	ICICI Bank Limited Vs GURMAIL SINGH	01-09-2018	14-01-2020	P.O.	U/S 299 CR. PC	GURMAIL SINGH 14-01-2020		
54	COMA/12047/2018	U/S 138	ICICI Bank Limited Vs KARTAR SINGH	01-09-2018	14-01-2020	P.O.	U/S 299 CR. PC	KARTAR SINGH 14-01-2020		
55	COMA/12052/2018	U/S 138	ICICI Bank Limited Vs PARAMJIT KAUR	01-09-2018	14-01-2020	P.O.	U/S 299 CR. PC	PARAMJIT KAUR 14-01-2020		
56	COMA/12169/2018	U/S 138	Tata Capital Financial Services Limited Vs PARMINDER SINGH	05-09-2018	14-01-2020	P.O.	U/S 299 CR. PC	PARMINDER SINGH 14-01-2020		
57	COMA/1356/2018	U/S 138	M/S UP MONEY LIMITED Vs BALJIT SINGH	30-01-2018	15-01-2020	P.O.	U/S 299 CR. PC	BALJIT SINGH 15-01-2020		
58	COMA/11247/2018	U/S 138	Kotak Mahindra Bank Vs BALWINDER SINGH	23-08-2018	16-01-2020	P.O.	U/S 299 CR. PC	BALWINDER SINGH 16-01-2020		
59	COMA/11248/2018	U/S 138	Kotak Mahindra Bank Vs MANJINDER SINGH	23-08-2018	16-01-2020	P.O.	U/S 299 CR. PC	MANJINDER SINGH 16-01-2020		
60	COMA/15816/2018	U/S 138	M/s Indusind Bank Limited Vs DHARAM PAL	15-11-2018	16-01-2020	P.O.	U/S 299 CR. PC	DHARAM PAL 16-01-2020		
61	COMA/16275/2018	U/S 138	Bajaj Finance Ltd Vs SUMAN KAUR	22-11-2018	17-01-2020	P.O.	U/S 299 CR. PC	SUMAN KAUR 17-01-2020		
62	COMA/16292/2018	U/S 138	Bajaj Finance Ltd Vs DINESH KUMAR	22-11-2018	17-01-2020	P.O.	U/S 299 CR. PC	DINESH KUMAR 17-01-2020		
63	COMA/9667/2018	U/S 138	Bajaj Finance Ltd Vs AMANJEET KAUR	17-07-2018	18-01-2020	P.O.	U/S 299 CR. PC	AMANJEET KAUR 18-01-2020		
64	COMA/9675/2018	U/S 138	Bajaj Finance Ltd Vs PRITHIPAL SINGH	17-07-2018	18-01-2020	P.O.	U/S 299 CR. PC	PRITHIPAL SINGH 18-01-2020		
65	COMA/181/2018	U/S 138	ICICI Bank Limited Vs MAIN PAL	05-01-2018	20-01-2020	P.O.	U/S 299 CR. PC	MAIN PAL 20-01-2020		
66	COMA/796/2018	U/S 138	M/s Indusind Bank Limited Vs SATISH KUMAR MEHTA	18-01-2018	20-01-2020	P.O.	U/S 299 CR. PC	SATISH KUMAR MEHTA 20-01-2020		
67	COMA/798/2018	U/S 138	M/s Indusind Bank Limited Vs RAJINDER SINGH	18-01-2018	20-01-2020	P.O.	U/S 299 CR. PC	RAJINDER SINGH 20-01-2020		
68	COMA/799/2018	U/S 138	M/s Indusind Bank Limited Vs SANDEEP KUMAR	18-01-2018	20-01-2020	P.O.	U/S 299 CR. PC	SANDEEP KUMAR 20-01-2020		
69	COMA/283/2018	U/S 138	M/s Dixon Knitwears Vs M/S NEW SATGURU COLLECTION	06-01-2018	21-01-2020	P.O.	U/S 299 CR. PC	VEERU MANGALANI 21-01-2020		
70	COMA/10389/2018	U/S 138	KANAV SACHDEVA Vs KRISHAN KUMAR	31-07-2018	21-01-2020	P.O.	U/S 299 CR. PC	KRISHAN KUMAR 21-01-2020		
71	COMA/10391/2018	U/S 138	KANAV SACHDEVA Vs SURESH GOEL	31-07-2018	21-01-2020	P.O.	U/S 299 CR. PC	SURESH GOEL 21-01-2020		
72	COMA/9984/2017	U/S 138	Kotak Mahindra Bank Vs ROOP KISHOR	23-08-2017	22-01-2020	P.O.	U/S 299 CR. PC	ROOP KISHOR 22-01-2020		
73	COMA/286/2018	U/S 138	VIPAN KUMAR Vs SUNIL MALIK	06-01-2018	22-01-2020	P.O.	U/S 299 CR. PC	SUNIL MALIK 22-01-2020		

74	COMA/972/2018	U/S 138	Bajaj Finance Ltd Vs SAMIR SOOD	20-01-2018	22-01-2020	P.O.	U/S 299 CR. PC	SAMIR SOOD 22-01-2020		
75	COMA/11904/2018	U/S 138	State Bank of India Vs KRISHAN SHARMA	30-08-2018	22-01-2020	P.O.	U/S 299 CR. PC	KRISHAN SHARMA 22-01-2020		
76	COMA/14526/2018	U/S 138	Bajaj Finance Ltd Vs VANITPAL SINGH	23-10-2018	22-01-2020	P.O.	U/S 299 CR. PC	VANITPAL SINGH 22-01-2020		
77	COMA/15912/2018	U/S 138	UCO Bank Vs YOGEEETA RISHI	17-11-2018	22-01-2020	P.O.	U/S 299 CR. PC	YOGEEETA RISHI 22-01-2020		
78	COMA/15914/2018	U/S 138	UCO Bank Vs RISHI DHINGRA	17-11-2018	22-01-2020	P.O.	U/S 299 CR. PC	RISHI DHINGRA 22-01-2020		
79	COMA/1680/2019	U/S 138	SUNIL DUTT Vs BALWINDER SINGH	01-02-2019	22-01-2020	P.O.	U/S 299 CR. PC	BALWINDER SINGH 22-01-2020		
80	COMA/12553/2018	U/S 138	M's Up Money Ltd Vs SOHANDEEP KAUR	14-09-2018	23-01-2020	P.O.	U/S 299 CR. PC	SOHANDEEP KAUR 23-01-2020		
81	COMA/12942/2018	U/S 138	M's Up Money Ltd Vs KULDEEP	21-09-2018	23-01-2020	P.O.	U/S 299 CR. PC	KULDEEP SINGH 23-01-2020		
82	COMA/12943/2018	U/S 138	M's Up Money Ltd Vs SONU	21-09-2018	23-01-2020	P.O.	U/S 299 CR. PC	SONU 23-01-2020		
83	COMA/13011/2018	U/S 138	The Ludhiana Central Co operative Bank LTD Vs RAMINDER SINGH	24-09-2018	23-01-2020	P.O.	U/S 299 CR. PC	RAMINDER SINGH 23-01-2020		
84	COMA/13026/2018	U/S 138	M's Up Money Ltd Vs RANI	24-09-2018	23-01-2020	P.O.	U/S 299 CR. PC	RANI 23-01-2020		
85	COMA/9035/2017	U/S 138	Kotak Mahindra Bank Vs MOHD ISLAM	03-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	MOHD ISLAM 24-01-2020		
86	COMA/9039/2017	U/S 138	Kotak Mahindra Bank Vs HAR MAGAL SINGH	03-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	HAR MAGAL SINGH 24-01-2020		
87	COMA/9722/2017	U/S 138	Kotak Mahindra Bank Vs M's Dada Freight Carrier	18-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	RAMESH CHANDER 24-01-2020		
88	COMA/9728/2017	U/S 138	Kotak Mahindra Bank Vs RAFAEEK AHMAD	18-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	RAFAEEK AHMAD 24-01-2020		
89	COMA/9740/2017	U/S 138	Kotak Mahindra Bank Vs RAIS AHMAD	18-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	RAIS AHMAD 24-01-2020		
90	COMA/9743/2017	U/S 138	Kotak Mahindra Bank Vs ZAKIR KHAN	18-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	ZAKIR KHAN 24-01-2020		
91	COMA/9745/2017	U/S 138	Kotak Mahindra Bank Vs KASEEM AJAM	18-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	KASEEM AJAM 24-01-2020		
92	COMA/9751/2017	U/S 138	Kotak Mahindra Bank Vs SHAHIDA BEGUM	18-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	SHAHIDA BEGUM 24-01-2020		
93	COMA/9985/2017	U/S 138	Kotak Mahindra Bank Vs SATYAVIR MAKKHAN	23-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	SATYAVIR MAKKHAN 24-01-2020		
94	COMA/9987/2017	U/S 138	Kotak Mahindra Bank Vs KAMLA SINGH	23-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	KAMLA SINGH 24-01-2020		
95	COMA/9988/2017	U/S 138	Kotak Mahindra Bank Vs ARIF KUDARATAULLA @ MOHD	23-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	ARIF KUDARATAULLA 24-01-2020		
96	COMA/9990/2017	U/S 138	Kotak Mahindra Bank Vs ANIL KUMAR VERMA	23-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	ANIL KUMAR VERMA 24-01-2020		
97	COMA/9992/2017	U/S 138	Kotak Mahindra Bank Vs DEVENDER SINGH	23-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	DEVENDER SINGH 24-01-2020		
98	COMA/9994/2017	U/S 138	Kotak Mahindra Bank Vs RAKESH KUMAR	23-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	RAKESH KUMAR 24-01-2020		
99	COMA/9995/2017	U/S 138	Kotak Mahindra Bank Vs FURAKAN AO RAHAMAN	23-08-2017	24-01-2020	P.O.	U/S 299 CR. PC	FURAKAN AO RAHAMAN 24-01-2020		
100	COMA/16435/2018	U/S 138	M/S KK PR AND ADVERTISER Vs TARUN SHARDHA	27-11-2018	24-01-2020	P.O.	U/S 299 CR. PC	TARUN SHARDHA 24-01-2020		
101	COMA/13772/2018	U/S 138	DCB Bank Ltd Vs BHUPINDER SINGH	10-10-2018	27-01-2020	P.O.	U/S 299 CR. PC	BHUPINDER SINGH 27-01-2020		
102	COMA/812/2018	U/S 138	Capital First Limited Vs SATISH KUMAR	19-01-2018	29-01-2020	P.O.	U/S 299 CR. PC	SATISH KUMAR 29-01-2020		
103	COMA/838/2018	U/S 138	Capital First Limited Vs SATISH KUMAR	19-01-2018	29-01-2020	P.O.	U/S 299 CR. PC	SATISH KUMAR 29-01-2020		
104	COMA/845/2018	U/S 138	Capital First Limited Vs RAJ KUMAR	19-01-2018	29-01-2020	P.O.	U/S 299 CR. PC	RAJ KUMAR 29-01-2020		
105	COMA/848/2018	U/S 138	Capital First Limited Vs HARDEEP SINGH	19-01-2018	29-01-2020	P.O.	U/S 299 CR. PC	HARDEEP SINGH 29-01-2020		
106	COMA/850/2018	U/S 138	Capital First Limited Vs HARISH KUMAR SOLANKI	19-01-2018	29-01-2020	P.O.	U/S 299 CR. PC	HARISH KUMAR SOLANKI 29-01-2020		
107	COMA/1187/2017	U/S 138	Indusind Bank Vs GULSHAN KUMAR	02-02-2017	31-01-2020	P.O.	U/S 299 CR. PC	GULSHAN KUMAR 31-01-2020		
108	COMA/14646/2018	U/S 138	State Bank of India Vs MANJIT SINGH	26-10-2018	31-01-2020	P.O.	U/S 299 CR. PC	MANJIT SINGH 31-01-2020		
109	COMA/16027/2018	U/S 138	Bajaj Finance Ltd Vs SHAM LAL	19-11-2018	31-01-2020	P.O.	U/S 299 CR. PC	SHAM LAL 31-01-2020		
110	COMA/539/2019	U/S 138	Shri Ram City Union Finance Limited Vs MOHIT	14-01-2019	31-01-2020	P.O.	U/S 299 CR. PC	MOHIT 31-01-2020		

In the Court of Sh. Vishav Gupta, CJJD, Ludhiana

Sr. No.	CIS NO.	FIR/U.S	Title	DATE OF DECISION	DISPOSAL TYPE	STATUS	Name of Accused and Date of Declaration
NIL							
In the Court of Ms. SHIVANI GARG, JMJC, Ludhiana							
List of cases in which Accused declared Proclaimed Offender, JAN-2020							
Sr. No.	CIS No.	FIR/PS	Title	Date of Declaration/decision	Disposal Type	Status	Name of Accused

1	CHI/461/2019	190/2018, DARESI	STATE Vs. RESHAM KAUR	08.01.2020	-	PENDING	RESHAM KAUR W/O KASHMIR LAL AND SUBHAM S/O KASHMIR LAL BOTH R/O HOUSE O. 1524, GALI NO. 2, ARAJAN NAGAR, NEAR POTATO STORE, SHYVPURI, NEAR KARABARA CHOWK, LUDHIANA
2	CHI/393/2018	189/2018, DARESI	STATE Vs. RAJ KUMAR @ KAKA	23.01.2020	-	PENDING	RAJ KUMAR @ KAKA @ VIJAY S/O S/O LACHMAN DAS, H. NO. 2835, ST. NO. 6/1/2 MOHALLA NEW SHIVAJI GURU AT PRESENT TENANT HAVELI RAM H. NO. 14440 GALI NO. 02, MOHALLA PUNJABI BAGH, TIBBA ROAD, LUDHIANA
3	CHI/55/2018	70/2017, WOMEN CELL	STATE Vs. AMANDEEP	23.01.2020	-	PENDING	TEJINDER SINGH S/O MOHAN SINGH R/O HOUSE NO. 53, ST. NO. 3, JANTA COLONY, RAHON ROAD, BASTI JODHEWAL, LUDHIANA
4	CHI/3920/2018	76/2017, SBS NAGAR	STATE Vs. EKJOT SINGH GAREWAL	24.01.2020	-	PENDING	EKJOT SINGH GAREWAL S/O PUSHPINDER SINGH R/O H.NO. 35 GOBIND NAGAR PAKHOWAL ROAD LUDHIANA

IN THE COURT OF PRATEEK GUPTA, CJJD-CUM-JMIC, LUDHIANA
LIST OF CASES IN WHICH ACCUSED DECLARED PROCLAIMED OFFENDER IN THE MONTH OF JAN. 2020

S.NO.	CIS NO.	FIR.P.S.	TITLE	P.O. ORDER DATE	NAME OF PROCLAIMED OFFENDER
1	CHI-355-2016	09/16, PAU	STATE VS MANJEET KUMAR	04-01-2020	MANI

IN THE COURT OF MS. ANKITA MITTAL JMIC LDH
Certificate of compliance of Instruction regarding proclaimed person/offender under Section 83 of the Cr.P.C. for the month of JANUARY 2020

It is certified that below mentioned is the detailed list of cases, in which the accused has/ have been declared as proclaimed offender/person, as the case may be and the provision of Section 83 of Cr.P.C have been complied with the details of properties, immovable and movable, are procured from all the known sources.

Sr. No.	Case No.	Title of the Case	P/O Declared on	Compliance of provision of Sec. 83 Cr.P.C. Made. Yes or No.	Remarks
1	CHI/2396/2017	STATE VS ARUN KUMAR	27.01.2020	YES	

IN THE COURT OF SH. AKASHDEEP SINGH MALWALJMIC, LUDHIANA
LIST OF CASES IN WHICH ACCUSED DECLARED PROCLAIMED PERSON IN THE MONTH OF JANUARY-2020

SR.	CIS NO	DOI	FIR.U.S	TITLE	DOD	DISPOSAL TYPE	STATUS	NAME OF ACCUSED AND DATE OF DECLARATION
NIL								

COURT OF MS. ANKITA LOOMBA JMIC, LUDHIANA PO LIST WEF 01.01.2020 TO 31.01.2020

SR.NO	CIS NO	DOI	FIR/PS	TITLE	DOD
1	CHI/ 273/ 2016	02/12/16	9 OF 2016	STATE / RAJINDER SINGH	01/03/20
2	COMA / 1267/ 2017	11/08/17	-	STATE / GOBIND RAM	01/24/20

In the Court of Ms Pratima Arora SDJM Samrala

CERTIFICATE OF COMPLIANCE OF INSTRUCTION REGARDING PROCLAIMED PERSON/OFFENDER UNDER SECTION 83 OF CR.P.C.

SR. NO.	CASE NO.	TITLE OF THE CASE	P.O. DECLARED ON	COMPLIANCE OF PROVISION OF SECTION 83CR.P.C. MADE YES OR NO	REMARK	31.12.2019	Proclaimed person
1	NI/125/2018	SATINDERPAL SINGH Vs INDERJIT SINGH @HAPPY SEDHA	22.01.2020	YES	Accused INDERJIT SINGH @HAPPY SEDHA never appeared in the present case and was never granted bail		INDERJIT SINGH @HAPPY SEDHA
2	NI/126/2018	SATINDERPAL SINGH Vs INDERJIT SINGH @HAPPY SEDHA	22.01.2020	YES	Accused INDERJIT SINGH @HAPPY SEDHA never appeared in the present case and was never granted bail		INDERJIT SINGH @HAPPY SEDHA
3	NI/127/2018	SATINDERPAL SINGH Vs INDERJIT SINGH @HAPPY SEDHA	22.01.2020	YES	Accused INDERJIT SINGH @HAPPY SEDHA never appeared in the present case and was never granted bail		INDERJIT SINGH @HAPPY SEDHA
4	COMA/15/2018	Sukhdeep singh Vs Paramjit singh	07/02/20	NO	Accused Paramjit singh never appeared in the present case and was never granted bail		Paramjit singh
5	NI/86/2018	Ramnik Kumar Vs. Manjit Singh	10/01/20	YES	Accused Manjit singh never appeared in the present case and was never granted bail		Manjit Singh
6	NI/160/2018	Baldev Singh Vs. Krishan Singh	10/01/20	yes	Accused Krishan singh never appeared in the present case and was never granted bail		KRISHAN SINGH
7	NI/101/2018	Central Bank of India Vs. Nirbhai Singh	01/16/20	YES	Accused NIBHAI SINGH never appeared in the present case and was never granted bail		NIRBHAI SINGH
8	NI/119/2018	Punjab National Bank Vs. Gurpreet Kaur	01/17/20	YES	Accused GURPREET KAUR never appeared in the present case and was never granted bail		GURPREET KAUR
9	NI/76/2019	The Ludhiana Central Vs. Sukhdev Singh	01/17/20	YES	Accused SUKHDEV SINGH never appeared in the present case and was never granted bail		SUKHDEV SINGH
10	NI/46/2019	The Ludhiana Central Vs. Sukhvir Singh	01/17/20	YES	Accused SUKVIR SINGH never appeared in the present case and was never granted bail		SUKHVIR SINGH

11	CHA/70/2018	State Vs. Jasvir Singh	04/01/20	NO	Accused JASVIR SINGH never appeared in the present case and was never granted bail	JASVIR SINGH				
12	CHA/75/2018	State Vs. Jatinder Singh	03/01/20	NO	Accused JATINDER SINGH never appeared in the present case and was never granted bail	JATINDER SINGH				

In the Court Of Sh. Jagdeep Singh Khushli, CJD, Samrala
PROCLAIMED PERSON/OFFENDER UNDER SECTION 82 OF THE CR.P.C FOR THE MONTH OF January 2020

SR. NO.	CASE NO.	TITLE	NAME OF ACCUSED	PO DECLARED
1	CHI/45/2015	State vs Satpal	Ranjit Singh,Alize Vikram Alias Suraj S/o Jaginder Singh R/o Chugha Basti PS Dharamkot District Moga	03/01/20

LIST OF PROCLAIMED OFFENDER IN THE COURT OF MS RIFFI BHATTI JMIC SAMRALA

SR. NO	FIR NO	CIS NO	CNR NO	CASE TITLE	POLICE STATION	NAME OF PO
1	187/2018	CHI/38/2018	PBLDC1-000783-2018	STATE VS GURSEWAK SINGH	SAMRALA	GURSEWAK SINGH
2	187/2019	CHI/38/2019	PBLDC1-000783-2018	STATE VS GURSEWAK SINGH	SAMRALA	MANGA SINGH
3		NIAC/181/2018	PBLDC1-004282-2018	GURINDER SINGH VS JAGJIT SINGH		JAGJIT SINGH
4	251/2014	CHI/41/2016	PBLDC1-000073-2016	STATE VS MANDEEP SINGH	MACHHIWARA	SUKHPAL SINGH
5	16/2016	CHI/26/2016	PBLDC1-000052-2016	STATE VS MANJIT SINGH	MACHHIWARA	MANJIT SINGH

IN THE COURT OF SH. AMRISH KUMAR, ACJSD, JAGRAON

LIST OF CASES IN WHICH ACCUSED DECLARED PROCLAIMED OFFENDER IN THE MONTH ON January,2020

Sr. no.	Case No.	Case Title	Fir No. / Police station	Under section	Name of Person declare P.O and date	Status of Case
1	NDPS/265/2019	State V/s Nirvair Singh	139/2018 city jagraon	21,25-61-85 NDPS Act	Nirvair Singh on dated 15.01.2020	Pending
2	NDPS/265/2019	State V/s Nirvair Singh	139/2018 city jagraon	21,25-61-85 NDPS Act	Hardeep Singh on dated 15.01.2020	Pending
3	Coma/121/2018	M/S Anhadvir Finan. V/s Jiwan Singh	Jagraon	138 N.I.Act	Jiwan singh on dated 18.01.2020	Pending
4	NDPS/136/2019	State V/s Balbir Singh	167/2017 city jagraon	20-61-85 NDPS Act	Balbir Singh on dated 18.01.2020	Pending
5	Coma/552/2018	Ranjit Singh V/s Warir Singh	Jagraon	138 N.I.Act	Warir singh on dated 21.01.2020	Pending
6	Coma/322/2017	Iqbal Singh v/s Rampal Singh	Jagraon	138 N.I.Act	Rampal singh on dated 21.01.2020	Pending
7	Coma/328/2018	Amandeep Kaur v/s Sukhwinder Singh	Jagraon	138 N.I.Act	Sukhwinder singh on dated 28.01.2020	Pending
8	NDPS/173/2018	State V/s Sehdev Sahni	283/2017, Sadar Jagraon	20-61-85 NDPS Act	Sehdev Sahni on dated 27.01.2020	Pending
9	Coma/96/2019	Manoj Kumar Katyal vs Kulraj Singh	Jagraon	138 N.I.Act	Kulraj Singh on dated 31.01.2020	Pending

IN THE COURT OF SH. HARJINDER SINGH, CJD/JMIC, JAGRAON

Consolidated report regarding Proclaimed Offender U/s 83 Cr.P.C. for the month of JAGRAON, 2019

SR NO	NAME OF THE COURT	NO OF CASES IN WHICH ACCUSED HAVE BEEN DECLARED P.O.	NO. OF CASES IN WHICH PROCEEDINGS U/S 83 CR.P.C HAVE BEEN INITIATED	NO OF CASES IN WHICH PROCEEDING U/S 83 CR.P.C HAVE NOT BEEN INTIATED	REASEONS FOR PROCEEDINGS HAVE BY JUDICIAL OFFICER TO DISTRICT AND SESSIONS JUDGE BY COMPLIED IN THIS REPORT)	CERTIFICATE AS SUBMITTED BY THE CONCERNED JUDICIAL OFFICER TO THE EFFECT THAT PROVISIONS OF SECTION 83 CR.P.C HAVE BEEN COMPLIED WITH AND DETAILS OF PROPERTIES IMMOVABLE AND MOVABLE ARE PROCURED FROM ALL THE KNOWN SOURCES(COPY OF THE CERTIFICATE SUBMITTED BY JUDICIAL OFFICER TO DISTRICT AND SESSIONS JUDGE BY COMPLIED IN THIS REPORT)	WHETHER INTIMATION GIVEN SHOINCHARGE POLICE STATION FROM INITIATING PROCEEDING 172 A OF IPC (YES/NO). THEN REASONS THEREOF
1	SH. HARJINDER SINGH, JUDICIAL MAGISTRATE 1ST CLASS, JAGRAON	2	2	0	0	YES	

LIST OF PERSONS WHO WERE DECLARED PROCLAIMED OFFENDERS/PERSONS BY THE COURT OF SH.KARANVIR SINGH MAJU, JMIC JAGRAON FOR THE MONTH OF JANUARY 2020

Serial No.	Date of Order	Name of P/O/ Person	Case title	CNR NUMBER	FIR NO.	Under Section	Police Station
1	17-01-2020	INDERJIT SINGH S/O SUREJIT SINGH R/O MOHALLA MOVIAN, RAIKOT, DISTT LUDHIANA	STATE V/S MANDEEP SINGH	PBLDB1-002702-2019	28/2017	457/380/427/411 IPC	CITY RAIKOT
2	18-01-2020	MALKIT SINGH S/O KEETA SINGH R/O BHENI MARRI, PS NATHANA, DISTT. BATHINDA	STATE V/S MALKIT SINGH	PBLDB1-000014-2015	24/2014	25/54/59/ ARMS ACT	SADAR RAIKOT
3	23-01-2020	D DILIOT SINGH @BHATTI R/O BOPARAI KALAN PS SUDHAR	STATE V/S JATINDER SINGH	PBLDB1-001422-2019	109/2018	307/326/324/341/506 IPC	SUDHAR

LIST OF PERSONS WHO WERE DECLARED PROCLAIMED OFFENDERS/PERSONS BY THE COURT OF MS. REETA HANS, JMIC JAGRAON. IN THE MONTH OF JAN, 2020.

SERIAL NO.	DATE OF ORDER	NAME OF P/O/ PERSON & ADDRESS	CASE TITLE	CIS NUMBER	FIR NO.	UNDER SECTION	POLICE STATION	STATUS
1	03.01.2020	RUPINDER SINGH S/O SARJANT SINGH R/O KAMAL PURA PS HATHOOR	STATE VS TAJ MOHAMMAD AND ORS	NDPS/61/2019	40/2018	21 25 61 85 NDPS	SADAR RAIKOT	PENDING FOR 2020

2	09.01.2020	1. LAKEVIR KOUR SINGH BANT AT PRESENT WIFE OF KAUJAA, AND 2. KAUJAA SON IN LAW BANT SINGH, R/O - JASSIAN, LUDHIANA.	SUKHMAL KOUR VS BANT SINGH AND ANR	COMI/70/2015		452 323 341 354 294 509 506 34 148 149 IPC	HATHUR	PENDING FOR 06.02.2020.		
3	14.01.2020	LABH SINGH S/O MANGAL SINGH R/O JALALDIWAL, PS SDR RAIKOT, LDH	ST VS LABH SINGH AND ANR.	CRM/532/2019	85/2017	406420 IPC	SDR RAIKOT.	PENDING FOR 13.02.2020		
4	14.01.2020	ARSHDEEP SINGH S/O AJMER SINGH, R/O MAANUKE PS HATHOOR, LDH	ST VS LABH SINGH AND ANR.	CRM/532/2019	85/2017	406420 IPC	SDR RAIKOT.	PENDING FOR 13.02.2020		
4	17.01.2020	KAMALJOT @ KOUR @ MANJOT D/O HARNEK SINGH S/O PIARA SINGH, R/O CHANNU WALA ROAD, BAGHA PURAANA, AT PRESENT TENANT OF SONIA, R/O MOHHALLA AJIT NAGAR, NEAR BUS STAND RAIKOT.	ST VS KAMALJOT KOUR @ MANJOT	CHI/156/2017	67/2015	379411 IPC	CITY RAIKOT	PENDING FOR 29.02.2020		
5	22.01.2020	DAVINDER SINGH S/O KULDEV SINGH R/O HASSANPUR, PS DAKHA	STATE VS DAVINDER SINGH AND ORS	CHI/491/2014	144/2013	435 447 IPC	SDR JAGRAON	PENDING FOR 07.02.2020.		
6	23.01.2020	TARANJIT SINGH @ TARNA S/O LATE SUKHWINDER SINGH, R/O SEHBAIPURA AT PRESENT VILLAG LOHATABADI, PS SDR RAIKOT	STATE VS TARANJIT SINGH @ TARNA	NDPS/314/2018	58/2017	22-61-85 NDPS ACT	SDR RAIKOT.	PENDING FOR 07.03.2020.		
7	27.01.2020	ASHOK KUMAR S/O MADAN LAL C/O SHIVAM DJ SHOP NO. 3 OPP TRUCK UNION, SIDHWAN BET ROAD, JAGRAON, LUDHIANA.	IQBAL SINGH VS ASHOK KUMAR	COMA/194/2016	--	138 NI ACT	JAGRAON.	PENDING FOR 07.04.2020.		
8	31.01.2020	1) DARBARA SINGH@BARA Address - MANUKE PS HATHUR	STATE VS DARBARA SINGH	CHI/174/2017	122/2016	61-1-14 EX ACT	HATHOOR	PENDING FOR 15.02.2020.		
9	07.01.2020	MEHMA SINGH Address - RO VILL JALALDIWAL TEH RAIKOT DISTT LDH	HDFC VS MEHMA SINGH	COMA/392/2014	--	138 NI ACT	--	DECIDED ON 13.02.2020.		
10	24.01.2020	NIRMAL SINGH @ KALI S/O BAKHRIA SINGH R/O SELOANNI ROAD, RAIKOT.	STATE VS PARDEEP SINGH	CHI/323/2018	121/2017	420 406 506 IPC	SDR RAIKOT.	PENDING FOR 10.02.2020.		
11	24.01.2020	JINDER SINGH S/O HARNEK SINGH R/O SELOANNI ROAD, RAIKOT.	STATE VS PARDEEP SINGH	CHI/323/2018	121/2017	420 406 506 IPC	SDR RAIKOT.	PENDING FOR 10.02.2020.		
12	15.01.2020	GUGGAR SINGH S/O MOHINDER SINGH, R/O PAKHOWAL, LUDHIANA	STATE VS GUGGAR SINGH	--	129/2005	325 324 33 506 148 149 IPC	RAIKOT	PENDING FOR 12.03.2020.		

List of PO as on 31.01.2020

Sl. No.	CIS NO.	PARTY NAME	REGISTRATION DATE	DATE OF DECISION	DISPOSAL NATURE					
1	NACT/47/2016	Sumil Tondon Proprietor Vs Rachpal Singh	06-02-2016	28-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
2	NACT/447/2018	Ravinder Singh Vs RAJ KUMAR	11-10-2018	28-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
3	NACT/10/2019	HDFC Bank Vs JASPAL SINGH	05-01-2019	28-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
4	NACT/70/2019	HDFC Bank Vs SUKHWEEER SINGH	07-02-2019	28-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
5	NACT/71/2019	HDFC Bank Vs GURCHARAN SINGH	07-02-2019	28-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
6	NACT/73/2019	HDFC Bank Vs SATPAL SINGH	07-02-2019	28-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
7	NACT/26/2018	M/s Humar Agencies Vs M/s S S Enterprises	17-01-2018	29-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
8	NACT/180/2018	SANDEEP KANSAL Vs SANJEEV KUMAR	20-04-2018	29-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
9	NACT/181/2018	SANDEEP KANSAL Vs SARBJIT SINGH	20-04-2018	29-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
10	NACT/436/2018	M/S VIJ KARYANA STORE Vs RAJ KUMAR SETHI	28-09-2018	29-01-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C					
In the Court of Sh. Rahul Gang, SDJM Khanna										
Consolidated Report regarding Proclaimed Offender/person u/s 83 Cr.P.C. for the Month of January 2020										

Name of the Court	No. of Cases which accused have been declared PO	No. of Cases in which Proceedings u/s 83 Cr.P.C have been initiated	No. of Cases in which proceedings u/s 83 Cr.P.C. have not been duly initiated	Reasons for Proceedings not been duly initiated u/s 83 Cr.P.C	Certificate as submitted by the concerned Judicial Officer to the effect that Provisions of Section 83 Cr.P.C. have been complied with the details of properties, immovable and movable, are procured from all the known sources. (Copy of the certificate submitted by Judicial Officer to District and Sessions Judge by Complied In this Report)	Whether intimation given to SHO/Incharge Police Station for intimating proceedings u/s 174-A of IPC (Yes/No). If No, then reasons thereof				
Sh. Rahul Gang, SDJM Khanna	10	10	0		ATTACHED	YES				
In the court of Sh Neeraj Goyal JMIC(cum)CJID Khanna										
Consolidated report regarding Proclaimed Offender/person u/s 83 Cr.P.C. for the month of JULY										
SR.NO	Name of the court	No. of cases in which accused have been declared PO.	No. of cases in which Proceedings u/s 83 Cr.Pc have been initiated	No. of cases in which proceedings u/s 83 Cr.P.C. have not been duly initiated	Reasons for proceedings not been duly initiated u/s 83 Cr.Pc	Certificate as submitted by the concerned Judicial Officer to the effect that provisions of section 83 Cr.P.C. have been complied with and details of properties. Immovable and movable are procured from all the known source. (copy of the certificate submitted by Judicial Officer to District and Sessions Judge to complied in this report)	Whether Intimatn given to SHO/ Incharge police station for initiating proceedings 174-A of IPC (Yes/No)			
1	NEERAJ GOYAL JMIC,KHANNA	9	9	0	-		YES			
In The Court of Sh. Arun Gupta, JMIC, Khanna										
Consolidated report regarding Proclaimed Offender/person u/s 83 Cr.P.C. for the month of JAN2020										
SR.No.	Name of the court	No. of cases in which Proceedings u/s 83 Cr.P.C. have been initiated	No. of cases in which proceedings u/s 83 Cr.Pc have not been duly initiated	Reasons for proceedings not been duly initiated u/s 83 Cr.P.C.	Certificate as submitted by the concerned Judicial Officer to the effect that provisions of section 83 Cr.P.C. have been complied with and details of properties, immovable and movable, are procured from all the known sources. (copy of the certificate submitted by Judicial Officer to District and Sessions Judge be complied in this report)	Whether intimation given to SHO/ Incharge Police Station for initiating proceeding 174-A of IPC (Yes/No).				
	Sh. Arun Gupta, JMIC, Khanna	Nil	2	Nil	Nil	yes				
IN THE COURT OF Ms. EKTA SAHOTA, SDJM, PAYAL.										
LIST OF PROCLAIMED PERSON FOR THE MONTH OF JANUARY 2020										
SR. NO.	CNR NUMBER	CASE NUMBER	TITLE OF CASE	ACCUSED	DATE	POLICE STATION				
1	PBLDD1-004365-2018	78 OF 24.09.2018	STATE VS GAURAV TIWARI	PAWAN KUMAR	16.01.2020	DORAHA				
2	PBLDD1-000347-2015	67 OF 28.09.2015	SURESH KUMAR VS M/S GREWAL ROAD LINES	DHARMINDER SINGH	20.01.2020	DORAHA				
LIST OF PROCLAIMED PERSON FOR THE MONTH OF JANUARY 2020										
CASE NUMBER	TITLE OF CASE	ACCUSED	DATE	POLICE STATION						
NIL	NIL	NIL	NIL	NIL						